

LOK SABHA

List of Questions for ORAL ANSWERS

Wednesday, April 6, 2022/Chaitra 16, 1944 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Commerce and Industry; Communications; Consumer Affairs, Food and Public Distribution; Earth Sciences; Electronics and Information Technology; Mines; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Steel; Statistics and Programme Implementation; Textiles)

(प्रधान मंत्री; परमाणु ऊर्जा; कोयला; वाणिज्य और उद्योग; संचार; उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण; पृथ्वी विज्ञान; इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी; खान; संसदीय कार्य; कार्मिक, लोक शिकायत और पेंशन; योजना; रेल; विज्ञान और प्रौद्योगिकी; अंतरिक्ष; इस्पात; सांख्यिकी और कार्यक्रम कार्यान्वयन; वस्त्र मंत्रालय)

Total Number of Questions — 20

Water Logging on ROBs/RUBs/LHSs

†*481. SHRI DULAL CHAND GOSWAMI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is preparing any concrete action plan to address the issue of water logging on Road Over Bridges (ROBs), Road Under Bridges (RUBs) and Limited Height Subways (LHSs) along/near railway lines;

(b) if so, the details thereof;

(c) whether the Government proposes to conduct any research on other alternative options in the projects to construct ROBs/RUBs/LHSs near railway lines; and

(d) if so, the details thereof and the reasons therefor?

Geospatial Information

*482. SHRI SANJAY KAKA PATIL:
SHRIMATI GODDETI MADHAVI:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has taken any steps to ensure the security related to sharing of geospatial information of sensitive and prohibited areas;

(b) if so, the details thereof; and

(c) whether the Government plans to promote Startups and Small and Medium Enterprises (SMEs) in the geospatial mapping sector by providing handholding, expertise, technology resources, early stage funding and incubation through its various entrepreneurship development programmes and if so, the details thereof?

Mobile Towers connected to Optical Fibre

†*483. SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the number of mobile towers connected by optical fibre in the country alongwith the State-wise percentage thereof;

(b) the steps being taken/proposed to be taken by the Government to connect all mobile towers by optical fibre;

(c) the details of the obstacles being faced in connecting all mobile towers by optical fibre;

(d) whether the Government has formulated any plan to overcome the said obstacles; and

(e) if so, the details thereof?

Schemes to Aid Startups in Technology Sector

*484. DR. SHRIKANT EKNATH SHINDE:
SHRIMATI APARUPA PODDAR:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has launched any new schemes to directly increase and aid Startups in the technology sector, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government has recognised any barriers in technology adoption in the Government service delivery, promoting industry participation in Research and Development (R&D) activities and supporting States in building human resource capacity around futuristic technologies and if so, the details thereof;

(c) whether the Government has launched any scheme to ease these barriers; and

(d) if so, the details thereof and if not, the reasons therefor?

Mission Innovation

*485. SHRIMATI SANGEETA KUMARI SINGH
DEO:
DR. JAYANTA KUMAR ROY:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government proposes to promote Science and Technology with emphasis on emerging areas and their applications for the development and support to the weaker sections of the society and if so, the details thereof;

(b) whether India has played a crucial role in launching 'Mission Innovation' which is a global initiative and if so, the details thereof;

(c) the details of the funds allocated, released and utilized under 'Mission Innovation' during each of the last three years;

(d) whether the Government has allocated funds for Research & Development (R&D) Projects under smart grids engaging various Indian and foreign institutes and industries and if so, the details thereof; and

(e) the other steps being taken by the Government in this regard?

Impact of Covid-19 on Handloom Sector

*486. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Handloom Sector has been affected by the COVID-19 pandemic for the second successive year in the country and if so, the details thereof;

(b) whether production across Odisha, Maharashtra and other States has declined as marketing activities has stopped during this period;

(c) if so, the details in this regard, State-wise including Odisha and Maharashtra;

(d) whether earnings of the weavers has also been affected to a considerable extent and if so, the details thereof;

(e) whether the Government proposes to announce any special package for handloom weavers including insurance and if so, the details thereof; and

(f) whether the Government also proposes to revise the guidelines for Market Development Assistance to support them and if so, the details thereof?

Use of Bio-Diesel

*487. SHRI P.P. CHAUDHARY:
SHRI RAJENDRA AGRAWAL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the amount of money spent by the Indian Railways on high-speed diesel annually, along with the annual imported fuel bill;

(b) the amount of money spent by the Indian Railways on maintenance of locomotives, separately for both Electric and Diesel, annually;

(c) whether it is possible to develop and run locomotives that can use Ethanol or Bio-Diesel;

(d) if so, the details thereof; and

(e) the steps taken by the Government to achieve India's ambitious goal of 100% electrification of Railways?

Special Train from Kishkindha to Ayodhya

*488. DR. UMESH G. JADHAV:
SHRI SANGANNA AMARAPPA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways has received any proposal for starting special train from Kishkindha in Karnataka to Ayodhya in Uttar Pradesh;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the time by which the decision is likely to be taken and implemented in this regard?

Accidents on Railway Tracks

†*489. SHRI RAMDAS C. TADAS:
SHRI NATARAJAN P.R.:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware of the deaths of humans and animals, particularly elephants on railways tracks that is steadily increasing across the country;

(b) if so, the details of such deaths that occurred during the last three years and the current year, human/animal-wise figure in each State;

(c) whether the Railways has conducted any probe in this matter;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the steps taken/being taken by the Railways to check the recurrence of such incidents on railway tracks in the country in future?

Coal Production

†*490. SHRI DINESH CHANDRA YADAV:
SHRI RAJIV RANJAN SINGH ALIAS
LALAN SINGH:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the demand for coal has increased to meet the energy requirements of the country;

(b) if so, the reasons for not increasing the domestic coal production so as to reduce the dependence on imported coal and save foreign currency;

(c) whether it is proposed to reduce the use of coal globally to save the environment; and

(d) if so, the details thereof along with the reasons for the increase in use of coal in the country?

Completion of Railway Developmental Works

†*491. SHRI SUNIL BABURAO MENDHE:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether various developmental works have been completed in respect of Nagpur-Bilaspur (under third phase) railway line at Gondia-Bhandara;

(b) if so, the details of works completed so far; and

(c) if not, the reasons therefor?

India Trade Promotion Organisation

†*492. SHRI DILIP SAIKIA:

SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the steps taken by the India Trade Promotion Organisation (ITPO) to promote domestic business and International Trade Fairs;

(b) the extent to which physical infrastructure and management of services is being developed in business activities in all the States of the Country including North-Eastern States;

(c) the action plan of the units of the economic zone for the development of Special Economic Zones (SEZs) for creation of economic activities, promotion of exports and services and promotion of investment from domestic sources as well as to increase employment opportunities; and

(d) the number of SEZs which are ready and in operation currently in all the States of the country, particularly North-Eastern States including Assam?

Pehchan Cards Scheme

†*493. SHRI SUMEDHANAND SARASWATI:

DR. MANOJ RAJORIA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the PEHCHAN Cards scheme launched in 2016 to register handicraft artisans across the country along with the objectives and targets of the scheme;

(b) the State-wise number of artisans registered so far under the said scheme;

(c) whether there is any provision for providing financial benefits/assistance to these handicraft artisans registered under the said scheme;

(d) if so, the details thereof and the number of artisans benefited therefrom so far; and

(e) the details of the steps taken or being taken by the Government to improve the financial conditions of the artisans in the country?

Shared Mobility Industry

*494. SHRI BALUBHAU ALIAS SURESH

NARAYAN DHANORKAR:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether steps are being taken by the Government to support shared mobility industry in the country and if so, the details thereof;

(b) whether the Government is promoting shared mobility industry in the light of its many ecological, affordable and sustainable benefits and if so, the details thereof;

(c) the steps taken by the Government to ensure adequate support to the nascent carpooling sector of the country;

(d) whether the Government is aware of the operational hindrances the carpool sector is facing in States like Karnataka; and

(e) the steps being taken by the Government to ensure that the carpooling companies are protected from such hindrances?

Impact of Rising Sea Levels

*495. SHRIMATI APARAJITA SARANGI:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has formulated any plans to rehabilitate people from low-lying coastal areas who may be adversely impacted due to rising sea levels in the coming decade and if so, the details thereof;

(b) whether any steps have been taken to mitigate rising sea levels and coastal erosion and if so, the details thereof;

(c) whether India has lost a portion of its original coastline due to rising sea levels and if so, the details thereof reflecting the change in coastline from 1950 to 2021; and

(d) whether the Government plans to offer assistance and rehabilitation to the victims of climate change such as those displaced or forced to migrate and if so, the details thereof?

Coal Production by Coal India Limited

*496. SHRI RAVINDRA KUSHWAHA:

SHRI SUBRAT PATHAK:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the target set by the Coal India Limited for the production of coal in the next financial year;

(b) the necessary steps taken by the Government to achieve this in the light of growing energy requirement of the nation;

(c) whether the Coal India also proposes to boost employment by providing around 10,000 new jobs in the country and if so, the details thereof including the steps taken in this regard;

(d) whether the Government has allowed 100 per cent FDI under automatic route in the coal sector and if so, the details thereof;

(e) whether the Coal India is planning to associate itself with Jal Shakti Abhiyan to conserve water and provide treated mine water to the population living and around coal mining areas and if so, the details thereof including steps taken in this regard;

(f) whether the Government has received any proposal from States to reserve contracts worth upto Rupees one crore for local displaced persons to boost job opportunities and earnings; and

(g) if so, the details thereof and the response of the Government in this regard?

Extension of Trains to Rajkot

*497. SHRI MOHANBHAI KALYANJI
KUNDARIYA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether trains which terminate at Ahmedabad are parked idle in the yard before the next journey;

(b) if so, the names of those trains terminating at Ahmedabad along with the time these are parked idle in the yard, separately;

(c) whether any public representative has given representation to extend a few trains, which are parked idle in the yard, upto Rajkot;

(d) if so, the details thereof and the action taken thereon; and

(e) if not, the time likely to be taken for extension of the said trains upto Rajkot?

Problem of Call Drop

†*498. SHRI MAHABALI SINGH:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the problem of call drop is unprecedented across the country;

(b) if so, the details thereof along with the steps proposed to be taken by the Government to address the said problem in near future; and

(c) whether the Government proposes to cancel the licenses of the telecom companies in case of their failure in resolving the said problem?

Cost Overrun of Projects in Tamilnadu

*499. DR. VISHNU PRASAD M.K.:

Will the Minister of STATISTICS AND
PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

(a) whether a large number of infrastructural projects in Tamil Nadu have been hit by cost overruns of nearly more than 40 per cent;

(b) if so, the details of each of these projects which has cost overrun in Tamil Nadu indicating the reasons therefor; and

(c) the details of the steps taken/proposed to be taken by the Government to minimize the time and cost overrun of the projects?

Bullet Train Project

*500. SHRI KALYAN BANERJEE:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has started the project of first Bullet Train in the country;

(b) if so, the present status thereof;

(c) the details of relocation and compensation packages that are being offered to agricultural landowners in Maharashtra and Gujarat, whose land the Government intends to acquire for the Mumbai-Ahmedabad high speed rail corridor;

(d) whether the Government is anticipating an increase in the project costs due to continued delay of the project;

(e) if so, the reasons therefor; and

(f) whether the latest deferment of the deadline is 2026 and if so, the manner in which this is likely to impact the MoU with the Japanese Government and the Japan International Cooperation Agency along with the total expenditure thereof?

NEW DELHI;

March 31, 2022

Chaitra 10, 1944 (Saka)

UTPAL KUMAR SINGH

Secretary General

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LOK SABHA

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(Prime Minister; Ministries of Atomic Energy; Coal; Commerce and Industry; Communications; Consumer Affairs, Food and Public Distribution; Earth Sciences; Electronics and Information Technology; Mines; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Steel; Statistics and Programme Implementation; Textiles)

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Total Number of Questions — 230

Cyber Attack on Infrastructure

5521. DR. SANJEEV KUMAR SINGARI:
SHRIMATI CHINTA ANURADHA:
SHRI SANJAY KAKA PATIL:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI MADDILA GURUMOORTHY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the critical infrastructure in the country involving gas-water supply and security installations are at risk of cyber-attacks;

(b) if so, the details thereof including the number of cyber attacks reported in the country;

(c) whether the Government is planning cyber-security training programme for Government employees similar to the initiative taken by the Andhra Pradesh Government in this regard;

(d) if so, the details thereof; and

(e) the other steps taken/being taken by the Government to prevent the cyber attacks in the country?

Solar Powered Engines

5522. SHRI Y.S. AVINASH REDDY:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has embarked on withdrawing the diesel and electrical engines by replacing these with solar power based engines in the Railways on the lines of some other countries;

(b) if so, the details thereof;

(c) if not, the time by which the phasing out of diesel and electrical engines is likely to be done;

(d) whether any target has been fixed for this purpose; and

(e) if so, the details thereof?

BIS Certification to Toy Manufacturers

5523. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of MSME toy manufacturers that have presently received the Bureau of Indian Standards (BIS) certification as per the latest guidelines;

(b) whether the Government has attempted to understand the reasons for limited issuance of BIS certification to MSMEs in the toy sector, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government has considered implementing BIS certification in a phased manner to ensure that all MSMEs on the retail front are covered, if so, the details thereof and if not, the reasons therefor?

Production of Ethanol

5524. SHRI MANOJ KOTAK:
SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state the details of the production of Ethanol in the country from the operationalised plants and from those established plants which have not commenced commercial production?

Trade Discussions

5525. MS. RAMYA HARIDAS:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether India is discussing some fresh trade investments and economic issues individually with each of its neighboring countries, i.e., China, Bhutan, Nepal, Pakistan, Afghanistan, Bangladesh and Myanmar; and

(b) if so, the details of the projects and programmes on which the discussions have been held so far in the last four years and the outcome thereof?

Medical Allowance to Retired Government Employees

†5526. SHRI GOPAL CHINNAYA SHETTY:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the facility of medical allowance is provided to the retired Central Government employees;

(b) if so, the details thereof along with the amount thereto;

(c) whether the Government has taken/proposes to take any steps to increase the amount of medical allowance, especially to the Central Government employees who have voluntarily retired, in view of the rising cost and expenses on medical treatment at present; and

(d) if so, the details thereof?

Extreme Weather Conditions

5527. ADV. ADOOR PRAKASH:
SHRI T.N. PRATHAPAN:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the data from the India Meteorological Department (IMD) reveals that the highest number of extreme weather events were recorded during the last five years;

(b) if so, the action being taken to build resilience against the same;

(c) whether the Central Indian States accounted for the most number of extreme weather related deaths in 2021 and if so, the reasons therefor;

(d) whether any study has been conducted on the abnormal rise in the temperature in States like Kerala and if so, the details thereof;

(e) the number of deaths due to extreme weather events from 2014 to till date, State/year-wise;

(f) whether the Government has any plans to implement immediate and long term policy changes to address the impact of climate change on weather, especially in Central Indian States; and

(g) if so, the details thereof and if not, the reasons therefor?

Melting of Himalayan Glaciers

5528. MS. DEBASREE CHAUDHURI:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has any data or has conducted any study on the rate at which the glaciers in Indian Himalayan region are melting;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has done any assessment on the impact of increase in the melting rate of glaciers on the lives of the people in the adjoining States;

(d) if so, the details thereof;

(e) whether the Government has taken any action to mitigate such natural calamities; and

(f) if so, the details thereof and if not, the reasons therefor?

Rail Kaushal Vikas Yojana

5529. SHRI P RAVINDHRANATH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details and the number of youths who have been inducted for training under the Rail Kaushal Vikas Yojana;

(b) the details of applicants from Tamil Nadu who have been inducted for training and the number of youths who have completed training as on date; and

(c) whether the Government has any plans to ensure the placement of a certain percentage of those trained youths into Indian Railways or other suitable Government entities in the near future?

National Institute of Design

†5530. SHRI HARISH DWIVEDI:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the number of National Institute of Design (NID) entities in the country, State and place-wise;

(b) whether the Government proposes to establish more such institutes in the country; and

(c) if so, the details thereof, State and place-wise?

Rising Temperature

5531. PROF. SOUGATA RAY:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) the details of rising temperature in almost all parts of the country since the last three years and the current year;

- (b) whether the Government has ascertained the reasons behind the rising temperature;
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government to check the rising temperature globally?

Rehabilitation of Displaced People

5532. SHRI JUAL ORAM:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government has reviewed the problems of the people who have been displaced by the projects of National Aluminium Company Limited (NALCO) and Mahanadi Coal Fields Limited (MCL) in Odisha;

(b) if so, the number of such displaced families; and

(c) the details of the steps taken to resolve their problems?

Death Due to Lightning Strikes

5533. SHRI SUBBARAYAN K.:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has noticed that lightning strikes has killed at least 2,000 people every year in India since 2004; and

(b) if so, the preventive steps that have been taken/being taken by the Government to reduce deaths due to lightning strikes in the country?

Employment through Startups

†5534. SHRIMATI GEETA KORA:
SHRIMATI NAVNEET RAVI RANA:
SHRI DILESHWAR KAMAIT:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the number of employment opportunities created through Startups in the country, particularly in Maharashtra, Jharkhand and Bihar during the last three years along with the year-wise details of the contribution made by the Startups in Gross Domestic Product; and

(b) the steps taken by the Government to promote private investment in Startups, including incentive packages?

Wastage of Foodgrains in Bihar

5535. DR. ALOK KUMAR SUMAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether wastage of huge quantity of food grains, fruits and vegetables is due to lack of adequate processing facilities in the country including in Bihar;

(b) if so, the details of the scheme rolled out for food processing along with the progress made therein in Bihar particularly in district Gopalganj;

(c) the details of the funds allocated under such scheme in Bihar; and

(d) the details of the food processing industries working in Bihar?

Surplus Land of Railways

†5536. SHRI ARUN KUMAR SAGAR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the Railways surplus land in Shahjahanpur Parliamentary Constituency of Uttar Pradesh;

(b) whether the Government has taken/proposes to take steps for setting up of hospital and Kendriya Vidyalaya on the surplus land of the Railways in Shahjahanpur;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Desalination Technology Plants

5537. SHRIMATI POONAMBEN MAADAM:
SHRI ARUN SAO:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI SHIVAKUMAR C. UDASI:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) the current status of the production of desalination technology plants in the country for conversion of sea water into potable water based on Low Temperature Thermal Desalination (LTTD) technology producing drinking water from sea water;

(b) whether the Government has formulated any scheme to establish a large number of plants in the coastal areas of the country for producing drinking water from sea water, State/UT-wise including Gujarat;

(c) if so, the details thereof along with the per litre cost of drinking water so produced from these plants;

(d) whether the Government is planning to increase desalination units near coastal areas, especially in Gujarat, if so, the details thereof; and

(e) the time by which the said scheme is likely to be implemented?

Allocation of Funds

†5538. SHRI SUNIL KUMAR MONDAL:

Will the Minister of COMMERCE AND INDUSTRY
वाणिज्य और उद्योग मंत्री
be pleased to state:

(a) the details of the funds allocated to the Ministry during the last five years and the current year 2022-23 along with the utilization of funds in different States and UTs, particularly in West Bengal; and

(b) the details in this regard specially about the State of West Bengal?

Safer Travel to Passengers

5539. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of RAILWAYS
रेल मंत्री
be pleased to state:

(a) whether the Ministry has taken any steps to provide safer travel to train passengers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Organic Cotton Certification

5540. SHRI D.M. KATHIR ANAND:
DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of COMMERCE AND INDUSTRY
वाणिज्य और उद्योग मंत्री
be pleased to state:

(a) whether the Agricultural and Processed Food Products Export Development Authority (APEDA) has cancelled the accreditation of certain organic cotton certification agencies and imposed penalty on them and if so, the details thereof;

(b) whether the penalty imposed by APEDA was equivalent to the loss incurred by the nation in terms of wrongly claimed value of organic premium in currency and reputation;

(c) if so, the details of the wrongly claimed organic premium in value; and

(d) whether such wrongly earned organic premium by the certification agencies and traders has been recouped to the exchequer and if so, the details thereof?

Wafer Fabrication Plant

5541. SHRI SRIDHAR KOTAGIRI:
SHRIMATI CHINTA ANURADHA:

Will the Minister of ELECTRONICS AND
INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has undertaken any measures to develop an operational wafer fabrication plant in India;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is considering to incentivize private players to enter the semiconductor segment considering the high costs involved in indigenous production and the high efficiency required in the production ecosystem;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has developed any plan which would sustain its import dependence for semiconductors to become atmanirbhar in this regard considering the global shortage of semiconductors following the pandemic; and

(f) if so, the details thereof?

Development of Textile Sector

5542. MS. DIYA KUMARI:

Will the Minister of TEXTILES
वस्त्र मंत्री
be pleased to state:

(a) whether the Government has taken steps to specifically develop the textile sector in the State of Rajasthan and if so, the details thereof;

(b) whether the Government intends on the creation of textile hubs across the country, especially in the State of Rajasthan and if so, the details thereof; and

(c) the steps taken by the Government to provide an export-oriented boost to the textile sector, especially within the State of Rajasthan?

Federated Digital Identities

5543. SHRI VENKATESH NETHA
BORLAKUNTA:
DR. G. RANJITH REDDY:
SHRI PASUNOORI DAYAKAR:

Will the Minister of COMMUNICATIONS
संचार मंत्री

be pleased to state:

(a) the details of the Federated Digital Identities for digital transactions including the manner in which it works and helps citizens;

(b) whether any consultations have been held with the stakeholders and if so, the response therefrom; and

(c) whether any modifications is proposed in the light of the suggestions received in this regard and if so, the details thereof?

Amendment to Mineral Auction Rules

5544. SHRI MANICKAM TAGORE B.:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the amendment to mineral auction rules is likely to encourage competition that will ensure more participation in the sale of blocks;

(b) if so, whether it is also true that the amendments will also facilitate State Governments in identifying more blocks for auction of composite license;

(c) if so, the details thereof;

(d) whether it is a fact that the amendments were aimed at making availability of minerals across the country; and

(e) if so, the details thereof?

Illegal Mining

†5545. SHRIMATI RANJEETA KOLI:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government proposes to change the definition of illegal mining and if so, the details thereof;

(b) the details of the complaints received regarding illegal mining during the last three years, State-wise; and

(c) the details of the amount of fines recovered by the State Government of Rajasthan in respect of illegal mining?

Livelihood of Handloom Workers

5546. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has taken note of the loss of livelihood of handloom and power loom workers and the low productivity during the last five years including the pandemic period and if so, the details thereof;

(b) whether the Government is aware that most weavers want to sell their textile products to Government institutions and that they also seek subsidy for the procurement of raw materials;

(c) if so, the details thereof and the details of the assistance given by the Government in this regard;

(d) whether textile industry is facing slowdown due to the failure of cooperative committees which has affected the collection of GST; and

(e) if so, the details thereof during the last five years and till date and the steps taken by the Government in this regard?

Decline in Demand for Textile Goods

5547. SHRI HEMANT TUKARAM GODSE:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is aware that despite its efforts to attract investment under its Make in India campaign, sales of manufactured goods, particularly textiles has continuously declined since 2016-17;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the demand for textiles goods was declining even before the demonetization and if so, the details thereof;

(d) whether the Government has examined the reasons for such decline and if so, the details of the findings;

(e) whether the textiles companies are reported to have cut down on their workforce in 2019 and if so, the details thereof; and

(f) the measures taken by the Government to support the manufacturing sector, which constitutes 15-16 per cent of the Gross Domestic Product (GDP) and supports 12 per cent of the workforce?

Imports from Russia and Ukraine

5548. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the items that India exports/imports from Russia and Ukraine that may be affected because of the war there; and

(b) the total value of imports and exports and the extent of expected hit?

Reform in Telecom Sector

5549. SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:

SHRI KOTHA PRABHAKAR REDDY:

SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government has initiated any reform in the Telecom Sector and if so, the details thereof;

(b) the details of the progress made in 4G/5G/6G technology along with the growth and job opportunities therefrom;

(c) the steps being taken for required spectrum auctions to be conducted in future to facilitate rollout of 5G mobile services; and

(d) the details of the progress made so far in this regard and if not, the reasons therefor?

Awareness Regarding ONORC Scheme

5550. SHRI L.S. TEJASVI SURYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the foodgrains distributed, along with the type of grains, quantity, category and percentage lifted, under the PM Garib Kalyan Anna Yojana, year-wise.

(b) the number of such transactions which have taken place inter-state and intra-district (or ration cards using the One Nation One Ration Card Scheme(ONORC);

(c) the percentage of such transactions as compared to the whole; and

(d) whether the Government has adopted measures to increase awareness regarding the ONORC scheme among the migrant population and if so, the details thereof?

Gauge Conversions since Independence

†5551. DR. DHAL SINGH BISEN:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the length of railway in kilometers in 1947 at the time of independence, broad gauge/meter gauge and narrow gauge-wise;

(b) the length in kilometers of new railway lines in the country upto the year 2014 since independence; and

(c) the length of railway lines in kilometers on which gauge conversion work has been done, gauge-wise till 2014 since independence?

Spam calls

5552. SHRI D.K.SURESH:
SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has received complaints regarding spam and phishing calls;

(b) if so, the details thereof during the last three years, State-wise;

(c) whether the Government has identified the reasons for increase in the incidents of Unsolicited Commercial Communications (UCC);

(d) if so, whether the Government has formulated any guidelines to prevent the spam calls and phishing calls; and

(e) if so, the details thereof?

Mobile Towers in LWE Areas

5553. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Department of Telecommunications (DOT) has sent a proposal for installing mobile towers in Left-Wing Extremist (LWE) affected areas and if so, the details thereof;

(b) the details of the balance outstanding as on date of Universal Service Obligation Fund (USOF) and the amount disbursed so far for the past three years and for the current year;

(c) the total number of mobile towers and base transceiver stations installed so far out of USOF;

(d) whether the tender process was adhered to by DOT while forwarding documents for clearance by the Ministry and if so, the details thereof; and

(e) the total number of mobile towers installed by BSNL in LWE areas?

New Pampan Bridge

5554. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railway Bridge at Pampan in Rameswaram, Tamil Nadu is malfunctioning quite often resulting in frequent suspension of freight and passenger traffic to Rameswaram;

(b) if so, the details thereof along with the number of occasions wherein train services were suspended during the last three years, year-wise and the amount incurred on its maintenance and the loss incurred by the Railways as a result of frequent stoppage of services;

(c) whether the construction of the new Pampan Bridge has been unduly delayed;

(d) if so, the details along with the features thereof and the estimated cost of the project; and

(e) the time by which the new Pampan Bridge is likely to be made operational?

GERD

5555. SHRI MADDILA GURUMOORTHY:
SHRI P.V. MIDHUN REDDY:

Will the Minister of SCIENCE AND TECHNOLOGY
विज्ञान और प्रौद्योगिकी मंत्री
be pleased to state:

(a) whether it is a fact that the country's Gross Expenditure on Research and Development (GERD) has stagnated over the last few years and if so, the details thereof;

(b) the details of GERD in the country during the last decade;

(c) the reasons behind such stagnant rate of GERD in the country;

(d) the steps taken/being taken by the Government to increase GERD; and

(e) whether the Government has included any provisions in the new draft Science, Technology and Innovation (STI) policy to increase GERD and if so, the details thereof?

Promoting Scientific Research

5556. SHRI ANURAG SHARMA:
SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of SCIENCE AND TECHNOLOGY
विज्ञान और प्रौद्योगिकी मंत्री
be pleased to state:

(a) whether the Government has taken any measures to promote scientific research in institutes/universities in the country including Uttar Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there has been an increase in patents registered by Indian institutes and universities; and

(d) if so, the details thereof and if not, the reasons therefor?

WiFi Facility

†5557. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) the number of railway stations provided WiFi facility so far in the country; and

(b) the target set to connect all the Railway stations in the country with the WiFi facility?

Beneficiaries of Foodgrains in UP

5558. SHRI UPENDRA SINGH RAWAT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the number of people being provided with foodgrains under the Public Distribution System (PDS) in the country at present on the basis of the census conducted till date, State/UT-wise including Uttar Pradesh;

(b) whether there is a huge gap between demand and supply under the said system in Uttar Pradesh; and

(c) if so, the details thereof?

CSIR

†5559. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of SCIENCE AND TECHNOLOGY
विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the role of the Council of Scientific and Industrial Research (CSIR) in providing necessary basic knowledge for the social and economic development of the country including that of rural areas and small cities;

(b) the details of achievements and performance made in this regard during the last two years;

(c) whether CSIR has taken several new measures to include scientific temper among the youth; and

(d) if so, the details including the positive outcomes thereof?

Cell Phone Towers

†5560. SHRI RAHUL KASWAN:

Will the Minister of COMMUNICATIONS
संचार मंत्री

be pleased to state:

(a) the directions issued by the Government to install cell phone towers in cities and villages;

(b) whether these cell phone towers can be installed in dense localities and if so, the details thereof;

(c) whether the best standards and practices are being adopted while giving permission to install cell phone towers and if so, the details thereof;

(d) whether the Government has conducted any study on the harmful effects of the emitted radiation by cell phone towers and its effects on human health and if so, the details thereof;

(e) whether it is a fact that people are not allowing the mobile towers to be installed in their areas because of fear of radiation; and

(f) if so, the details thereof including the number of such cases reported so far in Rajasthan along with other reasons therefor?

Development of ADR for Space Debris

5561. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI VISHNU DAYAL RAM:
SHRI ANIL FIROJIYA:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government has proposed/taken steps for the development of active removal technologies as Active Debris Removal (ADR) is necessary to stabilize the development of space debris;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there is any data showing the amount of Indian space debris (space junk, space pollution, space waste or space garbage) in the Earth's orbit;

(d) if so, the details thereof;

(e) whether ISRO is planning to collaborate with other international space organizations to help clean up space debris; and

(f) if so, the details thereof?

Beneficiaries of NFSA

5562. SHRIMATI SUMALATHA AMBAREESH:
SHRI D.K.SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has prepared a separate list of National Food Security Act (NFSA) beneficiaries entitled for food grains from any Fair Price Shop (FPS);

(b) if so, the total number of NFSA beneficiaries identified in the country, State and district-wise with special reference to Karnataka State;

(c) whether the Government has taken note that a large number of beneficiaries are not getting the benefits of the scheme;

(d) if so, whether the Government has conducted any study to ensure that the targeted beneficiaries are receiving the benefits of the scheme; and

(e) if so, the details thereof?

Mobile Towers in Tribal Areas

5563. SHRI SAUMITRA KHAN:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the steps taken by the Government to expedite the setting up of mobile towers in tribal and hilly areas of the country including West Bengal to address the problem of poor connectivity;

(b) the steps taken by the Government to improve the reach and quality of broadband services of BSNL in rural areas in view of huge increase in internet consumption on account of online education during the pandemic years;

(c) whether the Government is planning to provide BSNL broadband connections in rural areas and if so, the details thereof and the steps taken by the Government to provide such connections in rural areas of West Bengal; and

(d) the time by which all the rural areas will be connected with broadband services of BSNL?

Sanctioned IAS Posts/Cadres

†5564. SHRI ARVIND GANPAT SAWANT:
SHRI VINAYAK RAUT:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the total number of vacant IAS posts/cadres at present in the country, particularly in Maharashtra and the time by which these posts are likely to be filled up;

(b) the details of total number of IAS officers currently working in Maharashtra as on date, post/cadre-wise; and

(c) the appropriate steps taken by the Government for posting or filling up all the posts?

Availability of Minerals for Steel Plant

5565. SHRI KURUVA GORANTLA MADHAV:
DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government is aware that the request of Andhra Pradesh to reserve iron ore mineral areas for the Integrated Steel Plant at YSR Kadapa District is permitted by extant legal framework;

(b) if so, whether the Ministry has suggested the auction route for securing mineral supply for the project; and

(c) if so, the reasons therefor?

You Tube Channel

5566. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware that the videos uploaded on the YouTube Channel 'PMO India' are monetized;

(b) if so, the details of revenue thus accrued; and

(c) whether advertisements are permitted to run or screened on the channel videos and if so, the details thereof?

Vacant Posts of CSS Officers

5567. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether it is a fact that a large number of posts in CSS Cadre of the Central Government service, both at the gazetted and non-gazetted level are lying vacant in the country;

(b) if so, the details thereof, cadre-wise along with the reasons therefor;

(c) the details of the impact on the efficiency in the administration and other adverse effects due to non-filling of these posts;

(d) whether the Government is taking any measures for filling up of all these posts in the Central Government services as well as awarding promotions to eligible employees; and

(e) if so, the details thereof and if not, the reasons therefor?

Promoting Handloom Products

5568. SHRI PATEL HASMUKHBHAI
SOMABHAI:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government provides any support for promoting E-marketing, Media-marketing of handloom products;

(b) if so, the details thereof, State-wise; and

(c) the details of benefits availed by industries in Gujarat?

Disparity in Per Capita Income

5569. SHRI PARTHIBAN S.R.:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

(a) whether there is huge disparity in per capita income among various States and if so, the details thereof, State-wise;

(b) the urban and rural per capita income differentials in the country during the current year; and

(c) the corrective steps taken/being taken by the Government in this regard?

Claims by Advertisements

5570. SHRI JASBIR SINGH GILL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether hundreds of hygiene products, as per advertisements, claim that these products are 99.9 per cent bacteria, virus or Covid-19 resistant and if so, the details thereof; and

(b) whether there is any procedure/tests by labs or Government approval for such claims and if so, the details thereof?

Restoration of Bedroll Facility

†5571. SHRI RAKESH SINGH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the facility of bedroll has been stopped for passengers in West Central Railway zone, Jabalpur in view of Corona pandemic;

(b) if so, the details thereof;

(c) whether such facility has been restarted in other railway zones of the country;

(d) if so, the details thereof;

(e) whether the passengers have raised the demand for restarting the facility of bedroll in view of a decrease in Corona cases; and

(f) if so, the details thereof and whether the Government has taken any decision in this regard; and

(g) if so, the details thereof?

PM WANI

†5572. SHRI VINAYAK RAUT:

SHRI MALOOK NAGAR:

SHRI SUNIL KUMAR SINGH:

SHRI OMPRAKASH BHUPALSINH alias

PAWAN RAJENIMBALKAR:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the salient features of Pradhan Mantri WiFi Access Network Interface (PM WANI);

(b) the district-wise number of Public WiFi network set up in Maharashtra and Jharkhand under this project as on date;

(c) whether the Public WiFi Networks would be set up in every part of the country, particularly in rural areas and if so, the details thereof;

(d) the State-wise number of Public WiFi network established as on date;

(e) whether the Government proposes to protect the data of consumers using Public WiFi network and if so, the details thereof; and

(f) the number of companies which have shown interest in the said project?

Merger of BSNL and MTNL

5573. SHRI NITESH GANGA DEB:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government has any plans to merge BSNL and MTNL in future;

(b) if so, the details thereof;

(c) whether the Government has plan to monetize MTNL properties to generate funds for bailing out MTNL; and

(d) if so, the details thereof and the targets fixed by the Government for the year 2022-23?

Modernisation of Railways Stations in Maharashtra

†5574. SHRI SANJAY JADHAV:
SHRI VINAYAK RAUT:
SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number of railway stations proposed for modernisation in different States, including Maharashtra in the country;

(b) whether the Government has checked the quality of modernisation work carried out at major railway stations of the country;

(c) if so, the details of railway stations where such quality checks has been conducted;

(d) whether the quality of modernisation work has been found to be sub-standard in certain railway stations and if so, the details thereof along with the action taken by the Government in this regard; and

(e) the time by which the modernisation works of proposed railway stations are likely to be completed in the country, particularly in Maharashtra?

Agricultural Weather Forecast

5575. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has taken any steps to strengthen the Agricultural Weather Forecast in the country to address the risk in agriculture sector and if so, the details thereof;

(b) whether action has been taken by the Government for modernisation and development of devices and equipment for publicity of accurate and region specific agricultural weather information at district level; and

(c) if not, the reasons therefor?

Vacancies Advertised by SSC and UPSC

5576. DR. KALANIDHI VEERASWAMY:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the details of the number of vacancies advertised by the Staff Selection Commission (SSC) and Union Public Service Commission (UPSC) within the country during the last five years;

(b) the details of the number of candidates recruited through these commissions within the country during the said period;

(c) whether the vacancies advertised and candidates recruited by the SSC and UPSC are the lowest during this period and if so, the details thereof and the reasons therefor; and

(d) whether the Government is aware about the promise of ten million jobs and a roadmap to curb unemployment in the country, especially among the youth and if so, the manner by which the Government will fulfill this promise to the country?

Proposal of Underpasses in Nanded Division

†5577. SHRI HEMANT SRIRAM PATIL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the underpasses/railway level crossings sanctioned in Nanded Division of South Central Railway during the last three years and the current year;

(b) the details of the funds allocated for the said projects and the expenditure incurred therein; and

(c) the names of the railway sections of Nanded Division for which the proposal of underpasses/railway level crossings are under consideration of the Government?

Semiconductor Chip Designing and Manufacturing

5578. DR. G. RANJITH REDDY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware that India is the leader only in chip designing and not in the manufacture of chips/semiconductor and if so, the details thereof;

(b) whether semiconductor fabrication capacity and technology is available only to limited companies in the world;

(c) if so, the details of the companies that have such cutting edge technology along with the countries of their origin;

(d) the details of the efforts being made by the Government through Production Linked Incentive (PLI), etc. to get the aforesaid technology;

(e) the status of semiconductor manufacturing since mooted the proposal and bringing it under PLI; and

(f) the time by which the Government is considering to get first semiconductor chip manufactured in the country?

Adarsh Station Scheme in Karnataka

5579. SHRI S. MUNISWAMY:
SHRI L.S. TEJASVI SURYA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI SANGANNA AMARAPPA:
DR. UMESH G. JADHAV:
SHRI B.Y. RAGHAVENDRA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number and the details of railway stations identified to be upgraded/renovated under the Adarsh Station scheme in Karnataka; and

(b) the details of the funds sanctioned, allocated and utilized under this scheme during the last three years in Karnataka, district-wise?

Trade with Russia

5580. SHRI A. GANESHAMURTHI:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether any proposal has been mooted with Russia to work out a mechanism using other currencies like Indian rupee for settlement of trade with that country, in view of payments stuck due to sanctions on Russian banks;

(b) if so, the details thereof;

(c) the total volume of bilateral trade with Russia during the last two years and the current year;

(d) whether India would adopt floating exchange rate instead of fixed exchange rate since it is a fact that ruble has crashed recently; and

(e) if so, the details thereof?

Export of 'Made in India' Textile

5581. SHRI M. BADRUDDIN AJMAL:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the quantity of 'Made-in-India' textile exported to other countries during the last five years including the current year;

(b) the revenue earned for the export of Indian textiles during the said period;

(c) the steps taken by the Government during the said period to facilitate makers of Indian textile for better production; and

(d) whether the Indian textile industry is up for growth and if so, the details thereof and if not, the reasons therefor, year-wise?

Export of Iron Ore

5582. SHRI SELVAM G.:
SHRIMATI MANJULATA MANDAL:
SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI GAUTHAM SIGAMANI PON:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the total production of iron ore in the country and its export to various other countries during the last three years and the current year and the foreign exchange earned therefrom, year and country-wise;

(b) whether iron ore is exported from the country keeping in view its decreasing reserves, demand and consumption and after meeting the domestic demand and if so, the details thereof;

(c) whether export of iron ore is increasing every year whereas its domestic demand is not being met and if so, details thereof along with the demand and supply ratio of iron ore in the country;

(d) whether non fulfillment of domestic iron ore demand is leading to closure of various industries and if so, the reaction of the Government in this regard; and

(e) whether the Government proposes to reconsider the export policy of iron ore and if so, the details thereof?

Non-availability of Ticketing Facilities

5583. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware that there are no stoppage of trains at Chirakkal and Dharmadom railway stations in Kannur Lok Sabha constituency due to the non-availability of ticketing facilities at these stations;

(b) if so, the steps taken by the Government to re-instate ticketing facility and the timeline required for the same; and

(c) if not, the reasons therefor?

Non-Functioning Mines

5584. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) the number of Government/PSU mines non-functioning or closed in India;

(b) whether the Government has taken any steps to start production in such non-functional mines in India;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Consumption of Cumin , Psyllium and Pepper

†5585. SHRI DEVJI M. PATEL:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the State-wise consumption of cumin seeds, psyllium and pepper in the country during each of the last five years and in the current year along with the value of the said consumption;

(b) whether cumin, psyllium and pepper are being marketed nationally and internationally through digital media and measures are being taken to promote their use for their medicinal properties in addition to marketing of these in the traditional way and if so, the details thereof;

(c) the amount proposed to be allocated to increase domestic and international consumption and to promote the use of cumin, psyllium and pepper;

(d) the quantity of cumin, psyllium and pepper exported during each of the last five years and the current year , country and value-wise; and

(e) the steps taken by the Government to facilitate the export of cumin, psyllium and pepper?

Online Harrassment of Women

†5586. SHRI VINOD L. CHAVDA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware about the web based apps which are targeting women by posting their morphed images and objectionable comments;

(b) if so, the details thereof; and

(c) whether the Government has taken any action in this regard, if so, the details thereof and if not, the reasons therefor?

BharatNet Scheme

†5587. SHRIMATI JASKAUR MEENA:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the details of the funds sanctioned, allocated and utilized during the last three years and the current year in Rajasthan under the BharatNet scheme;

(b) the targets fixed under it and the details of the achievements made so far under it in Dausa district of Rajasthan including the outcome thereof;

(c) whether the Government has carried out any survey in Rajasthan under this scheme so as to find out the number of villages under this scheme still not covered, particularly in the Dausa district; and

(d) the details of the steps being taken by the Government to cover all these villages under this scheme at the earliest?

NSTEDB

5588. SHRI SUNIL DATTATRAY TATKARE:

SHRI KULDEEP RAI SHARMA:

DR. DNV SENTHILKUMAR. S.:

DR. SUBHASH RAMRAO BHAMRE:

SHRIMATI SUPRIYA SULE:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has achieved its objectives for which National Science and Technology Entrepreneurship Development Board (NSTEDB) was established and if so, the details thereof;

(b) whether any assessment has been made on the performance of NSTEDB in the country and if so, the details and the outcome thereof;

(c) the details of the institutions set up/ assisted under institutional mechanism under the project;

(d) the details of the training programmes conducted during the last three years by the Board under various programmes;

(e) whether some outside agencies have been engaged for conducting the training programmes; and

(f) if so, the details thereof along with the criteria adopted for engaging such agencies?

Coal Washeries

5589. SHRIMATI MANJULATA MANDAL:
SHRI SELVAM G:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:
SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI GAUTHAM SIGAMANI PON:
DR. DNV SENTHILKUMAR. S.:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the criteria laid down by the Government for setting up Coal Washeries in the country;

(b) the details of established and functional Coal Washeries at present, State and Coal India Limited/subsidiary/company-wise along with the annual expenditure incurred for running these washeries;

(c) whether there has been inordinate delay in setting up of new Coal Washeries;

(d) if so, the details thereof along with the reasons therefor;

(e) the necessary steps taken by the Government to complete the said process in a time-bound manner;

(f) whether the Coal India Limited proposes to set up some more washeries in its various subsidiaries;

(g) If so, the details of funds allocated alongwith the time by which these washeries will be operational, subsidiary-wise; and

(h) the extent to which the setting up of these washeries would help in improving the standard of coal in India?

Misleading e-Mails

†5590. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has taken steps taken to check misleading e-mails/messages advertisements sent through various media and investigate into such matters alongwith the details thereof;

(b) the action taken to check e-mails/messages being sent these days regarding lottery of crores of rupees;

(c) whether the Government proposes to further stringent the IT rules in order to restrict these misleading e-mails/messages and if so, the details thereof; and

(d) whether any mechanism has been developed to trace the institutions sending these misleading e-mails/messages and if so, the details thereof?

Digital India Initiative

5591. SHRI G.M. SIDDESHWAR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has conducted any study to assess the role played by the Digital India Initiative in the empowerment of people and if so, the details thereof;

(b) whether the Government has conducted any study to measure the extent of adoption of digital technologies by the rural masses in the State of Karnataka; and

(c) if so, the State-wise details of the increase in digital penetration and usage of e-governance tools during the last three years particularly in the State of Karnataka?

Private Telecom Service Providers

5592. SHRI A. RAJA:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government has received any request from private Telecom Service Providers (TSPs) for converting their interest on deferred spectrum and AGR dues into equity and if so, the details thereof, group-wise;

(b) the measures taken/proposes to be taken by the Government to protect its interest while converting the outstanding interest on dues into equity;

(c) whether the Government would buy stake of Vodafone Idea at a rate of Rs. 5.75 per share, i.e., the market price at BSE on 17.08.2021 or at a face value of Rs. 10 per share and if so, the details thereof; and

(d) whether the additional benefit of concessional rate of interest is going to cost the exchequer approximately Rs. 32,000 crores and if so, the details thereof?

Merging BBNL and BSNL

5593. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether there is any proposal to merge BBNL and BSNL to consolidate telecom operations of the Government and if so, the details thereof;

(b) whether the Ministry is also thinking of merging BSNL with MTNL since MTNL is in existence only in two cities and if so, the details thereof; and

(c) whether any Cabinet note was initiated for merger of BBNL and BSNL and if so, the details thereof?

Compensation to Farmers

†5594. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the criteria regarding land acquisition for coal mines;

(b) the area of land acquired for Makardhokra mines in Umred area of Western Coalfields Limited;

(c) the number of persons including the land owners and farmers provided compensation for the land acquired from them along with the number of persons who have not been provided this compensation along with the reasons therefor;

(d) the basis on which compensation has been provided for Makardhokra mines under two different Acts (LA and CBA);

(e) the basis for providing compensation regarding land acquisition for one mine under two acts;

(f) the number of farmers or persons demanding such compensation; and

(g) the steps being taken by the Government and the Western Coalfields Limited to provide compensation to the said land owners/farmers?

Tea Plantation Estates

†5595. SHRI NABA KUMAR SARANIA:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the number of tea plantations/estates in the country owned by the Union Government and the State Governments respectively;

(b) the total number of employees engaged as labourers and management workers in all the Government sector tea plantations;

(c) whether the private sector tea plantation labourers are paid higher wages as compared to those working in public sector tea plantations;

(d) if so, the facilities provided to the labourers and other workers in public sector tea plantations; and

(e) the number of aforesaid employees who own pucca houses?

PRAGATI Projects

5596. ADV. DEAN KURIAKOSE:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government has the details of projects monitored under the Pragati Project;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has the details of the projects being monitored in the State of Kerala under the above scheme; and

(d) if so, the details and the status thereof?

Amendment in Consumer Protection Rules

5597. SHRI KRIPANATH MALLAH:

SHRI M.K. RAGHAVAN:

SHRI DEEPAK BAIJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has initiated the process of notifying amendment in the Consumer Protection (Direct Selling) Rules 2021 so that the same is in line with the provisions within the Consumer Protection Act, 2019, which outlines a network of sellers in the definition of direct selling;

(b) if not, the steps being taken with respect to provide a differentiation between direct selling business and pyramid schemes so that livelihood of over 74 lakhs direct selling in the country (as per Indian Direct selling association annual survey 2019-20) is protected;

(c) the steps being taken by the Government to ensure that the Consumer Protection (Direct Selling) Rules 2021 doesn't adversely affect the working of companies and direct sellers associated with the Direct Selling industry in the country; and

(d) the steps being taken to implement One Nation One Ration Card Scheme in Kerala?

Fortified Rice in PDS

5598. SHRI MARGANI BHARAT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Ministry is planning to distribute fortified rice under PDS;

(b) if so, the details thereof;

(c) whether it is also true that only 60 paise would be the additional cost for fortified rice;

(d) if so, whether the Ministry is considering to give this amount to States that come forward for fortification of rice;

(e) if not, the reasons therefor; and

(f) the details of micronutrients that the Ministry has proposed to add in fortified rice?

Local Gaming Industry

5599. SHRI SURESH KUMAR KASHYAP:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is planning to make India a hub of online gaming industry through swadeshi tech and if so, the details thereof;

(b) whether the Government has created any policy document in this regard and if so, the details thereof;

(c) the details of the steps taken by the Government to make India a hub of indigeneous game developers and gaming entities,;

(d) whether the Government is planning to create a new policy regime in this regard and if so, the details thereof;

(e) whether the Government is considering to promote Indian games instead of imported ones; and

(f) if so, the details of the steps taken by the Government to protect gaming industry from damage due to banning of games of skills by certain States?

Multi Source Feedback

5600. SHRI PRADYUT BORDOLOI:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Multi Source Feedback (MSF) forms part of the Central Staffing Scheme, 1996;

(b) if so, the details of the MSF standards and guidelines;

(c) whether the Government has considered the recommendation(s) of the Standing Committee Report on Personnel, Public Grievances and Pensions, Law and Justice which severely indicted the MSF as the same has been found to be opaque, non-transparent, highly subjective and judgmental;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Discrepancies in Aadhaar Linked Ration Cards

5601. SHRI N. REDDEPPA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the status of implementation of the One Nation One Ration Card scheme along with State-wise details of percentage of population covered;

(b) whether the Ministry is aware of discrepancies in Aadhaar linked ration cards in case of people engaged in construction labour and domestic work since their fingerprints may change or fade with time and may not match with the ones entered in Aadhaar; and

(c) if so, the measures taken in this regard to ensure their inclusion in the scheme?

Construction of Underpasses at Misrikh

†5602. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether villagers are facing a lot of inconvenience in movement due to the closure of two railway crossings viz., Utripura Udhav Nevada railway crossing number 47-C and Malav railway crossing number 28-C adjoining Chaubepur located in Kanpur Nagar district under Misrikh Parliamentary constituency of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the Government has taken or proposes to take any steps to construct underpasses at the said railway crossings in view of the movement of local villagers; and

(d) if so, the details thereof?

Common Service Centres

†5603. SHRIMATI SHARDABEN ANILBHAI PATEL:

SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state the details of direct and indirect employment opportunities created under the Common Service Centres initiatives?

Higher Cost of Raw Materials

†5604. SHRI GANESH SINGH:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether higher cost of raw materials makes Indian Mills spend more and thereby increases the production costs and if so, the details thereof;

(b) whether lack of efficient export infrastructure, finance and marketing facilities and innovation etc. are posing a huge challenge to them;

(c) if so, the details thereof;

(d) whether reduced rate of import duty is also posing a challenge and if so, the details thereof;

(e) whether labour laws in India are complex and the rate of overtime payment, statutory contribution to Provident Fund and Pension Funds etc. are very less and thus reduce their total wage income upto 45 per cent; and

(f) if so, the details thereof?

Spectrum Allocation

5605. SHRI P.C. MOHAN:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government has decided to increase validity of spectrum allotments to Telecom Service Providers and if so, the detail thereof;

(b) the details of the advantages of this decision for the sector and the country; and

(c) whether this is at par with international standards and if so, the details thereof?

Optical Fiber Penetration

5606. SHRI SHRINIWAS PATIL:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that broadband as well as optical fiber penetration is very poor in the country compared to other countries;

(b) if so, the details thereof, State wise;

(c) whether the Government has formulated any comprehensive plan to increase the broadband as well as optical fiber penetration in the country;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Cotton Textile Exports

5607. SHRI KOMATI REDDY VENKAT REDDY:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether cotton textile exports is more than \$15bn;

(b) if so, the details since 2015 onwards, country-wise; and

(c) the incentives being given to exporters since 2014 and the results yielded?

USOF

†5608. SHRI ARJUN LAL MEENA:
SHRI SANGAM LAL GUPTA:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the year-wise details of the funds released by the Government under the Universal Service Obligation Fund (USOF) for Rajasthan and Uttar Pradesh during the last five years;

(b) the details of works carried out in Rajasthan and Uttar Pradesh with the funds released under USOF during the last five years;

(c) whether the Government has any plan to sanction more mobile towers for the villages/settlements not covered in Chittorgarh and Pratapgarh Parliamentary constituencies during the financial year 2022-23;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

'Make in India'

5609. SHRI DIBYENDU ADHIKARI:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the 'Make in India' programme and the manner in which it is helping to address unemployment in rural India;

(b) whether the Government is aware that in reality during the last seven years, its share is stagnant at fifteen per cent and if so, the details thereof;

(c) whether the manufacturing jobs went down by half during the last five years, according to the centre for economic data and analysis;

(d) if so, whether jobs in the domestic manufacturing sector have also declined in 2021 despite the Government's highly publicised 'Make in India' scheme; and

(e) if so, the details thereof?

Garment Exports

5610. SHRI GNANATHIRAVIAM S.:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has called a meeting of all major textile garment exporters and industry representatives recently to discuss various issues relating to boosting of exports in the wake of continuing recession in garment exports;

(b) if so, the details of the agenda discussed and suggestions received along with the decisions taken at the meeting for remedial action;

(c) the performance of the garment exports for the past three years vis-à-vis exports for the current year; and

(d) the details of the incentives proposed to be provided for textile garments sector in the coming years?

Online Blocking

5611. SHRI VELUSAMY P.:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Department of Telecommunications (DOT) has issued any orders to Internet Service Providers (ISPs) directing them to block access to URLs, Facebook pages and YouTube Videos;

(b) if so, the details thereof;

(c) whether the Government has received any complaint regarding illegal domains posting as Government websites;

(d) if so, the details of the action taken by the Government;

(e) whether the ISPs have necessary technology to block specific items or contents instead of blocking the entire website and if so, the details thereof; and

(f) whether the Government is coordinating with various other Ministries and ISPs to streamline the procedures for online blocking and if so, the details thereof?

Reallocation of Funds

5612. SHRI RAVNEET SINGH BITTU:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has formed a Committee to relook budget fund reallocation in Railways to prevent misuse by overlap of allocations;

(b) if so, the details thereof along with the detailed mandate and objectives of setting up of this Committee;

(c) the details of the misuse of funds noticed in Railways due to overlap of allocations during the last three years, year-wise;

(d) whether the Government has taken measures to ensure that utilisation of funds is in line with the requirements of the Railways in the country; and

(e) if so, the details thereof and if not, the reasons therefor?

Research and Innovation Facilities

5613. SHRIMATI POONAM MAHAJAN:
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government intends to establish research and innovation facilities for biotechnology in Tier-2 and Tier-3 cities in the country, particularly in Maharashtra and Gujarat;

(b) if so, the details thereof, State-wise, especially in Maharashtra and Gujarat;

(c) whether the Government has or intends to create a selection criterion for cities where such facilities will be established;

(d) if so, the details of the criteria;

(e) whether the Government will facilitate and encourage PPP model in biotechnology industry under the aegis of the aforementioned strategy; and

(f) if so, the details thereof including the mode of selection under the said strategy?

Extension of Platforms

5614. DR. SUKANTA MAJUMDAR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways proposes to identify, expand and construct additional platforms with covered shed at various stations in the country including at Buniadpur in West Bengal, State-wise and if so, the details and the present status thereof;

(b) whether the Railways proposes to raise the height of platform at different railway stations situated in West Bengal and if so, the details thereof;

(c) the number of proposals received from West Bengal in this regard and the action taken thereon;

(d) the norms for fixation of number of platforms at railway stations in the country;

(e) whether the Government has approved any scheme/project for the development of Balurghat Railway Station and if so, the details thereof and the budget provided for this project; and

(f) the total budgetary allocation made and total funds utilized in providing facility at Balurghat Railway Station during the last three years?

Export of Electronic Goods

†5615. SHRI MALOOK NAGAR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the details of manufacturing and export of electronic goods in the country during the last five years;

(b) the details of the initiatives taken by the Government to promote manufacturing of electronic goods in the country; and

(c) the details of the number of electronic companies set up in the country under 'Make in India' programme?

North-South Freight Sub-Corridor

5616. SHRI P.V. MIDHUN REDDY:
SHRI BALASHOWRY VALLABHANENI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways has sanctioned the construction of East-Coast Dedicated Freight Corridor from Kharagpur to Vijayawada and also North-South Sub-Corridor between Vijayawada-Nagpur-Itarsi and if so, the details thereof;

(b) the details of the funds allocated and utilised for the North-South Freight Sub-Corridor;

(c) the details of the works that have been completed for the said Corridor;

(d) whether the DPR and survey work for the Corridor has been completed and if so, the details thereof;

(e) whether there has been any delay in the work of the said corridor due to Covid-19 pandemic and if so, the details thereof;

(f) whether the Government is planning to further extend the corridor and if so, the details thereof; and

(g) whether the said corridor is likely to be completed in the stipulated timeframe and if so, the details thereof and if not, the reasons therefor?

Dedicated Freight Corridor Scheme

5617. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the plans of Railways to diversify its freight portfolio and increase market share in logistics and supply chain;

(b) whether the Government is planning to increase the load-bearing capacity of wagons, average speed, grouping of similar-class trains and other improvements such as the introduction of artificial intelligence in signalling and traffic systems, etc. and if so, the details thereof; and

(c) the progress made under the Dedicated Freight Corridor (DFC) scheme announced during the Union Budget 2021?

Transfer of Railway Employees

5618. SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the procedure to allow inter-zonal, intra-zonal or divisional level transfer of railway employees in all categories;

(b) the number of NOCs that have been given to employees for intra-zonal or divisional level transfers in all categories in Central Railway and South Central Railway along with the details of those employees during the last three years;

(c) the sanctioned and working strength in each category for the said period in Central Railway and South Central Railway;

(d) whether many employees have been relieved from the respective offices in Central and South Central Railway after being given NOCs;

(e) if so, the details thereof during the last three years; and

(f) if not, the sanctioned and working strength along with the reasons for not relieving the employees during the last three years?

Natural Resources Data Management System

5619. SHRI BHOLA SINGH:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is implementing the Natural Resources Data Management System in the country;

(b) if so, the details thereof along with the aims and objectives of the programme;

(c) the details of the progress made under the programme along with the funds allocated for it so far, State-wise;

(d) whether the Government proposes to extend the programme in all the districts of the country and if so, the details thereof along with the districts covered under the programme, State-wise; and

(e) the other steps being taken by the Government to improve the performance of the programme?

Powerloom Industry

5620. SHRI KULDEEP RAI SHARMA:
DR. DNV SENTHILKUMAR. S.:
SHRI SELVAM G.:
SHRIMATI MANJULATA MANDAL:
DR. AMOL RAMSING KOLHE:
SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI GAUTHAM SIGAMANI PON:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
SHRI RAMCHARAN BOHRA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of units engaged in the production of handloom, rapier loom, cotton textile units, synthetic yarn, readymade garments and hosiery items in the country along with their production during the last three years and the current year, State and UT-wise

(b) the steps taken by the Government to encourage the export of textiles manufactured by the said units;

(c) the number of powerloom Industries set up in the country during the last five years and the current year including the number of those closed down during the said period, State-wise particularly in Maharashtra and Tamil Nadu;

(d) the number of people rendered jobless during the aforesaid period due to their closure along with the details of the schemes formulated for the development and renovation of powerloom sector;

(e) the challenges faced by the Government in reviving and developing Powerloom industry; and

(f) the contribution of the Powerloom Industry to the overall development of Textile sector?

Tek Fog App

5621. SHRI RAVIKUMAR D.:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware that an app called 'Tek Fog' which is capable of penetrating encrypted messaging platforms and secure social media conversations is being used to manipulate and exploit narratives on above said platforms and if so, the details thereof;

(b) the details of the measures taken by the Government after the exposure of the secret app 'Tek Fog' which is allegedly used by the political operatives, affiliated with the National Political Party to artificially inflate the popularity of the party, harass its critics and manipulate public perceptions at scale across major social media platforms; and

(c) the details of the measures taken by the Government to protect the privacy of citizens from the illegal use of Tek Fog App?

Railway Line Projects

5622. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of laying of new/ongoing railway line projects in the country, zone and division-wise;

(b) the details of new railway lines laid during the last three years till date, zone and division-wise; and

(c) the details of railway lines doubled during the last three years and the current financial year, so far, zone and division-wise?

New Rail Services

†5623. SHRI RAMSHIROMANI VERMA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes to start new rail services for Shravasti and Balrampur, a Buddhist pilgrimage site in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Vacancies for Qualified Apprentices

5624. MS. MIMI CHAKRABORTY:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether in spite of policy formulation for direct appointment of trained trade apprentices of Union Government in industrial establishments like Railways as per the amended provision of Section 22 of the Apprentices Act, 1961, qualified trained persons have not been offered employment;

(b) if so, the details of requests received by the Government in this regard;

(c) the list received from different Zonal Railways having vacancies for qualified and successful trained apprentices; and

(d) the instruction and notification of the Government for providing employment to skilled trade apprentices along with the time frame fixed for the same?

IDS

5625. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to extend the Industrial Development Scheme (IDS) 2017 for a further period as the same is ending on 31 March, 2022;

(b) if so, the details thereof;

(c) whether many of the new entrepreneurs have established the projects for manufacturing/servicing units but have still not obtained registration to claim the incentives under the DPIIT Special Package scheme for Himalyan States including Himachal Pradesh; and

(d) if so, the details of the applicability for registration under DPIIT?

Rehabilitation Policy for Slum Dwellers

5626. SHRI PINAKI MISRA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes for any rehabilitation policy for slum dwellers residing on railway land;

(b) if so, the details thereof and if not, the plan of Railways to update the policy in this regard; and

(c) the details of in-situ rehabilitation projects of the Government for slum dwellers on railway land?

Pending Retirement Benefits

5627. SHRIMATI MALA ROY:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether it is a fact that post retirement benefits of some of the IAS and IPS officers are on hold and if so, the details thereof and the number of such cases pending with the Government since 2014 along with the reasons therefor; and

(d) the time by which this would be resolved?

Laboratories on Innovative Technologies

5628. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government consults with the State Governments to introduce the innovative technologies of the laboratories in different State programmes;

(b) if so, the number of laboratories with CSIR therefor and the recent developments therein; and

(c) the details of the induction of innovations on the projects of road, drainage system, medical, solar, e-wastes and other technologies in the Central and State Government programmes therefor?

Promotion of Textile Industry

†5629. SHRI SANGAM LAL GUPTA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the amount spent for promotion of textile industry in Uttar Pradesh during the last five years;

(b) whether the Government proposes to set up Shilp Grams in Pratapgarh Parliamentary Constituency of Uttar Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor?

Subsidy Under PDS

†5630. SHRI RAMCHARAN BOHRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government proposes to launch any scheme to transfer the subsidy provided under the Public Distribution System (PDS) directly to the bank accounts of the beneficiaries;

(b) if so, the details thereof;

(c) whether any directions have been issued to the States in this regard and if so, the details thereof;

(d) whether the said subsidy is likely to be linked with inflation;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the pros and cons of the said scheme?

Agricultural Produce Purchase Centres

†5631. SHRI CHANDRA PRAKASH JOSHI:
SHRI SANGAM LAL GUPTA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the district-wise number of agricultural produce purchase centres being operated in Rajasthan and Uttar Pradesh;

(b) the district and year-wise details of Kharif and Rabi crops purchased at these centres in the said States during the last five years along with quantity and value thereof;

(c) whether the Government proposes to open new agricultural produce purchase centres in Rajasthan, particularly in Chittorgarh Parliamentary Constituency and in Uttar Pradesh, particularly in Pratapgarh Parliamentary Constituency in the near future; and

(d) if so, the details thereof?

Skill Development in Textile Industry

†5632. SHRI SANJAY BHATIA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the skill development programmes started for initiating the skill building of labourers in the textile industry sector;

(b) the number of textile training centres operating in Haryana including Karnal;

(c) the number of beneficiaries including those in Karnal District of Haryana under Integrated Skill

Development Scheme (ISDS) and SAMARTH the during last three years and the current year;

(d) the amount allocated and utilized in Haryana for the above programme;

(e) whether the Government has ensured participation with Government agencies in cooperation with associations of various States for creation of employment opportunities both in traditional and organised sectors of training and textile value chain at entry level; and

(f) if so, the details thereof particularly in respect of Karnal District of Haryana?

Bio-Toilets for Women

†5633. SHRI RAJAN VICHARE:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether a demand for construction of separate toilets for women at all the platforms of Thane railway station has been pending for many years due to technical impediments;

(b) if so, the reasons therefor along with the time by which the said work is likely to be completed;

(c) whether the Railways has given sanction for the construction of two bio-toilets at Thane railway station but the work has not been completed yet;

(d) if so, the reasons therefor; and

(e) the time by which the construction work of the bio-toilets so approved are likely to be completed?

Aspirational Districts in Bihar

†5634. SHRI DILESHWAR KAMAIT:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) whether Supaul district is among the developed districts of Bihar;

(b) if so, the position of Supaul district in terms of data set and weightage points wise in comparison to other districts for their selection under Aspirational District Programme;

(c) the details of the data set and weightage point of various districts of Bihar including Supaul;

(d) the dates on which the selection process has been carried out to select comparatively lesser developed districts for their fast development under Aspirational Districts Programme, year-wise;

(e) whether Supaul has also been considered under the said selection process; and

(f) whether the Supaul is a flood prone area thereby halting its development process due to occurrence of floods every year; and

(g) if so, the basis on which Supaul district has not been included on the said programme?

Passenger Amenities at Reasonable Rates

5635. SHRI RAMALINGAM S.:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Ministry has any proposal to provide improved passenger amenities at reasonable rates at all major railway stations in Tamil Nadu on the lines of capsule type retiring rooms and dormitories established at Mumbai Central Railway Station (MMTC);

(b) if so, the details thereof;

(c) the time by which the above proposal is likely to be implemented; and

(d) if not, the reasons therefor?

CPGRAMS

5636. SHRI VISHNU DAYAL RAM:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the total number of grievances registered with the Centralised Public Grievance Redress and Monitoring System (CPGRAMS) during the last three years and the current year, year-wise;

(b) the total number of grievances that have been resolved during the said period; and

(c) the total number of grievances that have been appealed during the given period?

Demand and Supply of Uranium

†5637. SHRI GYANESHWAR PATIL:

SHRI NAYAB SINGH:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the details of the scheme proposed by the Government to increase Uranium resources and supply chain in the country after assessment of long-term demand and supply of uranium through indigenous sources;

(b) if so, the details thereof along with the action taken in this regard;

(c) whether the Government is taking any steps for exploration of Uranium at new sites in order to reduce the dependence upon its import; and

(d) if so, the details thereof?

Tea Production

5638. SHRI RAJU BISTA:

Will the Minister of COMMERCE AND INDUSTRY
वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of tea production in North Bengal districts of Darjeeling, Kalimpong, Alipurduar and Jalpaiguri during the last three years;

(b) the details of total tea exported and average sale price of exports, from these districts in the last three years;

(c) whether the Government is aware of the illegal dumping of tea from other countries into India and if so, the details thereof;

(d) the details of the tea imports into India from other countries in the last three years;

(e) whether the Government proposes to impose import duty on tea and mandate Food Safety and Standards Authority of India (FSSAI) clearance for imported tea before being allowed entry into markets; and

(f) if so, the details thereof?

Trains From Guwahati

5639. SHRI ABDUL KHALEQUE:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) whether the Government has considered to construct a statue of Col. Guru Prasad Das, the inventor of Rail Vacuum Brake, at Barpeta;

(b) if so, the details thereof; and

(c) the number of trains including local trains from Guwahati to different destinations within and outside the State during the pre-Covid/post-Covid period?

Development of Railway Infrastructure in Tamil Nadu

5640. SHRI DAYANIDHI MARAN:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) the current projects underway for the development of railway infrastructure in Tamil Nadu;

(b) the total allocation of budget towards developing Railways in Tamil Nadu along with the projects proposed and the total funds allocated, expected project outcomes and the year of completion;

(c) the steps that are being taken to ensure better safety and amenities at railway stations in Tamil Nadu;

(d) the total budget allocated for Railways along with the break up of fund allocation for Southern and Northern Railways; and

(e) the itemized fund allocation as per the budget for the various Zones?

Rail Accidents

†5641. SHRI PRADEEP KUMAR SINGH:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) the number of railway accidents that occurred along with the loss of life and property caused during each of the last five years, incident-wise;

(b) the efforts being made by the Government to check the railway accidents;

(c) the result of the test of Kavach Technology conducted to check the collision of trains;

(d) the total length of railway sections in kilometers and the number of locomotives where Kavach Technology has been developed; and

(e) the details of the targets fixed for the next five years in this regard, zone-wise?

Depreciation Reserve Fund

5642. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) the details of funds appropriated towards the Depreciation Reserve Fund (DRF) during the last five years;

(b) whether the amount appropriated towards DRF has gone down over a period of time; and

(c) if so, the details thereof and the reasons behind such decline?

Kerala Rail Development Corporation Limited

5643. SHRI V.K.SREEKANDAN:

Will the Minister of RAILWAYS
रेल मंत्री

be pleased to state:

(a) whether Kerala Rail Development Corporation Limited (KRDCL) has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land across all the existing railway network and affected railway assets for the detailed examination of the project;

(b) if so, the details thereof;

(c) whether the Railways has examined the said details provided by the KRDCL; and

(d) if so, the details thereof?

†Original notice of the question received in Hindi.

Nilambur-Nanjangud Mysore Railway Project

5644. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware of the rising public demand for Nilambur-Nanjangud Mysore Railway project under the Palakkad Division in Kerala;

(b) if so, whether any feasibility study has been conducted in this regard;

(c) whether the Government has any plans to implement the project within a specific time frame and if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether the importance and necessity of a railway line in Feroke-Karippur-Palakkad route under the Palakkad Division in Kerala has come to the notice of the Government;

(f) if so, whether any feasibility study has been conducted regarding the same;

(g) whether the Government plans to start the work of the said railway line in the near future and if so, the details thereof; and

(h) if not, the reasons therefor?

Application of Biotechnology in Agriculture

5645. SHRI BHARTRUHARI MAHTAB:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has been supporting application of biotechnology tool in the areas of Agriculture and allied sectors and if so, the details of research and development activities conducted in genetic improvement of wheat and rice in the country;

(b) the present status of commercial cultivation of Genetically Modified (GM) wheat and rice in the country along with the details thereof;

(c) whether the Government has conducted assessment of the Genetically Modified(GM) crops for commercial cultivation on a case to case basis and if so, the details and outcome thereof particularly in confined field trials, food and feed safety studies; and

(d) whether the studies conducted on such trials conforms the safety tests guidelines for the Safety Assessment of Foods Derived from Genetically Engineered Plants, 2008 and if so, the details thereof?

Assessment of Handloom Sector

5646. SHRI JAYADEV GALLA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether there has been an impact assessment of the handloom sector and those employed in it due to the pandemic;

(b) if so, the details of the assessment along with the number of persons who lost their jobs, State-wise;

(c) if not, the reasons therefor;

(d) the steps taken by the Government to reduce job loss in handloom sector post pandemic along with the details of the outcomes of such measures; and

(e) the level of penetration of banking and procurement schemes among the handloom weavers of the country since 2020 classified, State-wise?

Beneficiaries Under AAY

5647. SHRI JAYANT SINHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the funds utilised under the Antyodaya Anna Yojana (AAY) in Jharkhand in the last three years;

(b) the number of beneficiaries under AAY from Jharkhand, district-wise; and

(c) the initiatives taken by the Government to ensure that the scheme reaches more eligible beneficiaries?

Restoration of Passenger Trains in Kerala

5648. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether as per the Order No. DTP/2022/03/79 (restoration of passenger trains) recently issued by Indian Railways, out of twelve proposals from Southern Railway, Thiruvananthapuram-Nagercoil passenger from Kerala is the only train (No-56311) on the list for restoring passenger trains to the status quo before Covid-19 and all the other trains are in other States;

(b) whether the Government has noticed that ordinary train passengers in all parts of Kerala are still suffering;

(c) if so, the details thereof;

(d) whether the Government is likely to consider the demand of commuters for restoration of passenger trains in Kerala at least in the morning and evening and if so, the details thereof; and

(e) if not, the reasons therefor?

New Dedicated Freight Corridors

5649. SHRI K. NAVASKANI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has taken note that the planned execution of new Dedicated Freight Corridors and High Speed Passenger Corridors in the second half of the decade would require sustained financing; and

(b) if so, the steps that have been taken/being taken by the Government in this regard?

Losses by Non-Operational Trains

†5650. SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the losses incurred by the Government due to non-operation of trains during the Covid-19 period;

(b) whether the Government has resumed the operation of all passenger trains including express trains on all routes;

(c) if not, the reasons therefor; and

(d) the details of non operating trains in the country, division-wise including NCR and Bundelkhand?

High Speed Broadband

5651. COL. RAJYAVARDHAN RATHORE:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the number of Gram Panchayats (GPs) that have been connected with high speed broadband connectivity under BharatNet project as of February 2022, State-wise and district-wise for Rajasthan;

(b) the details of the WiFi hotspots that have been established in rural areas under the BharatNet project, State-wise and district-wise for Rajasthan;

(c) the details of services that have been launched in rural areas which can utilise this broadband connectivity;

(d) whether the Government conducts awareness and educational drives to ensure citizens in rural areas operate these services and if so, the details thereof;

(e) whether the Government has sufficient technically aware manpower in place to regularly check and fix such broadband connections in case they are not functioning and if so, the details thereof; and

(f) whether the Government maintains records of complaints/feedback from the customers and if so, the details thereof and the action taken/being taken to address such issues?

Allocation of Captive Mines to RINL

5652. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government is aware of any Parliamentary Committee recommendations to allocate captive mines to Rashtriya Ispat Nigam Limited(RINL);

(b) if so, the details of the captive mines which are not granted to RINL;

(c) whether the Government has plans to grant captive mines to RINL;

(d) if so, the details of the expected timeline for completion of the allotment process of captive mines;

(e) the details about the status of allocating, expected time for completing allocation of Rabodih OCP Coal Mine in the State of Jharkhand as captive coal mine for RINL;

(f) the year-wise details of the percentage of iron-ore exported vis-a-vis total iron ore produced since 2000; and

(g) the details of the countries along with relative percentage of iron ore exports since 2015?

Rashtriya Rail Sanraksha Kosh

5653. SHRI GIRISH BHALCHANDRA BAPAT:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has created Rashtriya Rail Sanraksha Kosh (RRSK) to be utilized for track improvement, bridge rehabilitation work, improved inspection work, etc;

(b) if so, the facts thereof and the amount spent thereon so far;

(c) whether there is lack of advanced technologies to improve safety;

(d) if so, the facts thereof and the reaction of the Government thereon;

(e) whether the Railways has claimed that zero to ten death incidents took place during each of the last three years after creation of RRSK;

(f) if so, the facts in this regard;

(g) whether the NITI Aayog has questioned the Railways over safety and use of specially created RRSK; and

(h) if so, the facts thereof and the reaction of the Government thereon?

Handloom Cluster in Jharkhand

5654. DR. NISHIKANT DUBEY:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Union Government has received any proposal from the State Government of Jharkhand for sanction of Handloom Clusters in their State;

(b) if so, the details thereof along with the response of the Union Government thereto;

(c) whether the Union Government is planning to develop such clusters in the country;

(d) if so, the details thereof along with the number of such clusters currently functional in the country, State/UT-wise including Jharkhand;

(e) the details of the places identified for establishment of new handloom clusters in the country, State/UT-wise including Jharkhand; and

(f) the present status of mega handloom clusters in the country, State/UT-wise?

Recruitment for Group 'C' and 'D' Vacancies

5655. SHRIMATI CHINTA ANURADHA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number of Group C vacancies and recruitments conducted by Railway Recruitment Board, Secunderabad for Waltair, Vijaywada, Guntur and Guntakal divisions during the last five years; and

(b) the division-wise recruitment for Group D vacancies conducted by the Railway Recruitment Cell under the South Coast Railway Zone during the last five years?

Digital Literacy and Niti Aayog

5656. DR. MOHAMMAD JAWED:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is on track to meet the objective of ensuring 100% digital literacy by 2022 as per the Niti Aayog strategy for New India report;

(b) if so, the details thereof and if not, the reasons therefor including the revised target/deadline for the said purpose;

(c) the details of the digital literacy rate in India, gender, urban/rural category and year-wise from 2014 till date;

(d) the total number of internet subscribers per 100 people in India (rural and urban households); and

(e) the percentage of urban and rural households that own a computer?

Coal Gasification

5657. SHRI GAURAV GOGOI:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the Government has initiated steps to execute the four pilot coal gasification projects announced in Budget 2022-23;

(b) if so, the details of the four projects, including location, budget allocation, source of coal, etc;

(c) the purposes for which coal gas thus produced will be used;

(d) whether the Government has undertaken any study to evaluate the CO₂ emissions per unit of electricity produced through coal gas and if so, whether this is lower than the range of 0.91 to 0.95 kg/kWh of CO₂ produced by coal-fired thermal power plants and if not, the reasons for promoting coal gasification;

(e) whether the Government is aware of the Centre for Science and Environment's (CSE) study that one unit of electricity generated by burning gasified coal generates 2.5 times more CO₂ than direct burning of coal; and

(f) if so, the effects of four new coal gasification projects on India's coal phase down pledges made in COP26?

Redevelopment of Small Stations

†5658. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes to re-develop small railway stations across the country, including Vadodara, Gujarat;

(b) if so, the details thereof, State/station-wise and the time by which these stations are likely to be re-developed; and

(c) if not, the reasons therefor?

Restoration of Trains

5659. DR. TALARI RANGAIAH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has restored all the trains as per the pre pandemic time period;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

FTAs

5660. SHRI NALIN KUMAR KATEEL:

Will the Minister of COMMERCE AND INDUSTRY
वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) whether India has entered into Free Trade Agreements (FTAs) with many countries and if so, the details of the number of countries with whom FTAs have been signed by India during the last five years;
- (b) whether expected progress has been achieved in terms of trade under the FTAs;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Data Protection Review†5661. SHRIMATI MALA RAJYA LAXMI SHAH:
SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

Will the Minister of ELECTRONICS AND
INFORMATION TECHNOLOGY
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री
be pleased to state:

- (a) whether the Government is contemplating to review net neutrality and data protection and to bring new regulations in this regard;
- (b) if so, the details thereof;
- (c) whether the Government is considering to make it mandatory for service and content provider companies to keep data servers in the country to increase data security and if so, the details thereof;
- (d) whether any measures have been taken by the Government to give relief to companies particularly startup companies from additional financial burden which comes as a result of data security norms; and
- (e) if so, the details thereof?

Launch of Satellites5662. ADV. A.M. ARIFF:
Will the PRIME MINISTER

प्रधान मंत्री
be pleased to state:

- (a) the number of countries with which the Indian Space Research Organisation (ISRO) has entered agreements to launch their satellites into space;
- (b) the revenue expected to be earned through these agreements; and
- (c) the total number of indigenous and foreign satellites that have been put into Earth's orbit?

Coverage Under TPDS

5663. SHRI NANDIGAM SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD
AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री
be pleased to state:

- (a) whether the Government is aware that the current Targeted Public Distribution System covers only 61% of the rural population and 50% of urban population of the State of Andhra Pradesh, which is less than the standard coverage of 75% of the rural population and 50% of the urban population at National Level;
- (b) if so, whether any steps have been taken to increase the coverage of a wider population under the TPDS for the State of Andhra Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

ONDC Project†5664. SHRI NAYAB SINGH:
SHRI GYANESHWAR PATIL:

Will the Minister of COMMERCE AND INDUSTRY
वाणिज्य और उद्योग मंत्री
be pleased to state:

- (a) the achievements of the Government and the policy framed regarding the new Open Network for Digital Commerce (ONDC) project;
- (b) the manner in which open network is likely to empower small business by adopting e-commerce;
- (c) whether the Government proposes to ensure that the consumers of the local areas actively participate for the convenience of the small traders; and
- (d) if so, the details thereof?

Telecom Advisory Committee

†5665. SHRI SUNIL KUMAR SINGH:

Will the Minister of COMMUNICATIONS
संचार मंत्री
be pleased to state:

- (a) whether the Telecom Advisory Committees (TACs) are constituted by the Government in all the districts of the country, if so, the details of functionality of these Committees and the number of meetings conducted by them annually;
- (b) whether the Government is aware that not a single meeting has been conducted in many districts since the constitution of TAC till the expiry of their term covering a period of two years and if so, the details thereof;
- (c) the details of the number of meetings conducted by TAC constituted for the Hajaribagh, Ranchi and Daltonganj districts of Jharkhand State during the last two years and the members present in the said meetings;
- (d) the manner in which the objectives of constituting such committees are likely to be achieved where not a single meeting of TAC has been conducted during the term of entire two years; and

(e) whether the Government proposes to improve the functioning of TAC and if so, the details thereof?

Shortage of Coal

5666. SHRI DUSHYANT SINGH:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the Government was aware about the coal shortage at the power plants during the month of October 2021, if so, the details and the reasons therefor;

(b) whether the Government is currently facing any shortage in the production of coal in the country, if so, the details thereof including the current coal production to meet the demand ;

(c) the details of the measures taken by the government to overcome the coal shortage in the country;

(d) whether the Government has allowed the use of captive mines to boost the coal output to overcome the shortage of thermal power plants and if so, the details of the captives mines used; and

(e) the details of the coal produced during the last one year in the country, month-wise?

Investment in Bihar

5667. SHRI RAJIV PRATAP RUDY:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the amount of investment made by the private sector in projects since 2017, year, sector, State/UT-wise including Bihar;

(b) the number of Public Private Partnership (PPP) projects across the country, State/UT-wise including in Bihar, year-wise since 2017;

(c) the top ten sectors where India and Bihar receives the highest amount of private investments with the reasons thereof;

(d) whether the Government has taken any steps to augment private investments in Bihar and if so, the details thereof with the achievements made; and

(e) the details of Foreign Direct Investments received in Bihar, sector and year-wise from 2017?

Doubling of Marta-Nagaur-Bikaner Railway Line

†5668. SHRI HANUMAN BENIWAL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of pending Railway projects in Rajasthan; and

(b) whether the Government has any proposal regarding doubling of Merta-Nagaur-Bikaner railway route and if so, the details thereof?

Theme Based Institutions

5669. SHRI ASADUDDIN OWAISI:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the department of Biotechnology has established 15 theme based autonomous institutions across the country to develop all aspects of biotechnology and if so, the details thereof;

(b) whether the Government has started other schemes to attract Indian origin scientists abroad to return home;

(c) if so, the reverse brain drain seen by the Government so far; and

(d) the other steps taken/being taken by the Government to develop all aspects of biotechnology in the country with the help of private sector?

Promotion of Startups

5670. SHRI VISHNU DATT SHARMA:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether specific efforts are being made to promote Startups, specifically in quantum key distribution, blockchain, Artificial Intelligence, Internet of Things, data analytics and machine learning fields;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Aspirational Districts in West Bengal

5671. SHRI KUNAR HEMBRAM:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) whether the Government has included districts of West Bengal under Aspirational Districts Programme;

(b) if so, the details thereof along with the list of projects being implemented in such districts of West Bengal and if not, the reasons therefor; and

(c) whether the Government is considering to include Jhargram district of West Bengal under Aspirational District, if so, the details thereof and if not, the reasons therefor?

Bullet Train from Ahmedabad to Mumbai

5672. SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI RAVINDRA KUSHWAHA:
SHRI PRATAPRAO JADHAV:
SHRI SUBRAT PATHAK:
SHRI RAVI KISHAN:
SHRI MANOJ TIWARI:
SHRI DHAIRYASHEEL SAMBAJIRAO
MANE:
SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the details of new trains that are likely to be introduced by the Government in the next two years;
- (b) whether the new trains started by the Government during the last three years are operational, if so, the details thereof and if not, the reasons therefor;
- (c) the total revenue earned by the new trains started by the Government during the last three years;
- (d) whether it is true that revenue earned by the new trains started during the last three years is more than the earlier ones and if so, the details thereof;
- (e) the status of bullet train proposed from Ahmedabad to Mumbai; and
- (f) whether the Government proposes to provide train connectivity to some untouched/uncovered parts of the country in the next three years and if so, the details thereof, area-wise?

Trial Run of Vistadome Coaches

- †5673. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Indian Railways has successfully completed the trial run of the newly designed vistadome tourist coach constructed by the Integrated Coach Factory (ICF);
- (b) if so, the speed of the said train;
- (c) whether the roof of the said coaches have been made with glass and if so, the details thereof;
- (d) whether the said train is likely to be operated from Gujarat also; and
- (e) if so, the details in this regard?

Promotion of Indian Handicrafts

5674. SHRI C.R. PATIL:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has taken steps to promote Indian Handicrafts globally;
- (b) if so, the details thereof;
- (c) the details of assistance extended to support and promote handicrafts, State/UT wise and scheme-wise;
- (d) whether the Government has provided any platform/network for artisans to connect in promoting the handicrafts globally; and
- (e) if so, details thereof?

Visvesvaraya Scheme

- †5675. SHRI BASANTA KUMAR PANDA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

- (a) the details of the objectives of the Visvesvaraya Scheme;
- (b) the details of the amount allocated by the Government for the aforesaid scheme; and
- (c) the State-wise details of number of beneficiaries under the aforesaid scheme including the district-wise beneficiaries in the State of Odisha?

Kisan Rail Yojana

- †5676. SHRI OMPRAKASH BHUPALSINH alias
PAWAN RAJENIMBALKAR:
SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the salient features of the Kisan Rail Yojana;
- (b) the number of trains being operated across the country under the said scheme, State-wise;
- (c) the details of the targets fixed and achievements made under the said scheme so far;
- (d) whether the Government has plans to expand and run trains in Maharashtra, especially in Yavatmal-Washim Parliamentary Constituency;
- (e) if so, the district-wise details thereof; and
- (f) if not, the time by which the said trains are likely to be operated by the Government?

Dedicated Third Track

5677. SHRI ANTO ANTONY:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes to implement a dedicated third track in the 107 kms Ernakulam-Shornur corridor in the State of Kerala;

(b) if so, the details thereof and the steps taken by the Government in this regard;

(c) the details of the total cost of implementation and land acquisition in this regard;

(d) whether the Government has any plans to extend the same in future; and

(e) if so, the details thereof?

Railway Health System Project

5678. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways proposes to bring the entire Railway Health System on a single architecture to provide faster, seamless and hassle-free healthcare to its beneficiaries;

(b) if so, the details thereof;

(c) the names of the agencies likely to be assigned this project and the criteria fixed for identification and selection of agencies for the said purpose;

(d) the number of railway hospitals and beneficiaries likely to be digitized; and

(e) the details of the expenditure likely to be incurred and the time by which the entire work on this project is likely to be completed?

PSRs near Reserved Forests

5679. SHRI KHAGEN MURMU:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is planning to revisit the Permanent Speed Restrictions (PSRs) near reserved forests due to several elephant deaths due to train accidents;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Guidelines for Import of Toys

5680. SHRI HIBI EDEN:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) the details of the new norms/ guidelines for import of toys by the toy-makers;

(b) whether the Government has given a timeline for the adoption of the said guidelines and if so, the details thereof along with the measures taken to promote toy-makers in the country;

(c) the details of the new norms/ guidelines for selling toys by the shops;

(d) whether the Kochi branch of the Bureau of Indian Standards (BIS) has been time and again issuing circulars and notices in the newspapers urging the merchants to only sell toys with ISI mark; and

(e) if so, the details thereof along with the number of cases that have been filed against the offenders?

ISRO Space Missions

5681. SHRI T.N. PRATHAPAN:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the details of the upcoming ISRO space missions;

(b) whether the Government has the data of expenses for these projects and if so, the details thereof;

(c) the details of collaborative projects with foreign space research organisations;

(d) whether the Government intends to establish more research centres in the country to support the research of ISRO;

(e) if so, the details thereof including the funds allocated for the same; and

(f) the number of satellites of India for educational, military and climate observation purposes at the international space station and in orbit?

Green Hydrogen Method for Steel Production

5682. SHRI GAUTAM GAMBHIR:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government is considering any proposal to use green hydrogen method for production of steel in furtherance of decarbonising its production; and

(b) if so, the details thereof?

Consumer Expenditure Survey

5683. SHRI KESINENI SRINIVAS:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

(a) whether obsolete items such as VCRs are still used to compute inflation of the Consumer Price

Index(CPI) basket and such defunct items comprise about 10-12% of the CPI basket;

(b) if so, the reasons for not having updated the same to reflect the changed consumption patterns;

(c) the reasons for rejecting the Consumer Expenditure Survey of 2017-18 by the Government in 2019 along with the deadlines set to conduct the ones which were delayed in 2020 and 2021;

(d) whether the CPI figures are not accurate as a result thereof; and

(e) the measures taken to rectify this anomaly?

Amritsar-Kolkata Industrial Corridor

5684. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the attention of the Government has been drawn to newspaper reports of embezzlement of funds being used for acquisition of land for construction of Amritsar-Kolkata Industrial Corridor and development of an industrial cluster in Punjab;

(b) if so, whether the Government has initiated any action in this regard;

(c) whether the Government has taken any action for recovery of the said amount and to find out the gravity and extent of the embezzlement which has been highlighted by a whistle blower; and

(d) if so, the details of the steps the Government proposes to take to prevent people from indulging in such fraudulent activities?

Foodgrain Storage Facilities

†5685. SHRI JASWANT SINGH BHABHOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of the foodgrain storage facilities available at present, State-wise;

(b) the data regarding the quantity of the food grains stored, State-wise;

(c) whether the Ministry has any data regarding the food grains destroyed in these storage facilities; and

(d) if so, the details thereof and if not, the reasons therefor?

Kalpana Chawla Centre for Research

5686. SHRI RAJA AMARESHWARA NAIK:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government has established Kalpana Chawla Centre for Research in Space Science and Technology (KCCRSST) at Chandigarh University and if so, the details thereof;

(b) whether the Government proposes to share space technology and expertise and open its various facilities for the industry and if so, the details thereof;

(c) whether the Government is working on setting up of Indian National Space Promotion and Authorisation Centre (IN-SPACe), if so, the details thereof; and

(d) the other steps being taken by the Government for strengthening the space sector of the country?

Geological Surveys in PoK

5687. SHRI JAGDAMBIKA PAL:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government has undertaken any Geological Survey in the Pakistan occupied Kashmir (PoK) region of Kashmir;

(b) if so, the details thereof;

(c) whether the PoK region is enriched with minerals and trace elements; and

(d) if so, the details of minerals and trace minerals which could be mined from that region?

Nuclear Energy

5688. MS. LOCKET CHATTERJEE:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government is planning to explore the option of using nuclear energy to solve the energy needs of the country and if so, the details thereof; and

(b) whether the Government is planning to explore new and innovative options to replace country's dependence on fossil fuels and if so, the details thereof?

Development of Nuclear Sector

5689. SHRI E.T. MOHAMMED BASHEER:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether any plan of action is under consideration of the Government for the development of nuclear sector; and

(b) if so, the details thereof?

Trade Disruption between India and Nepal

5690. SHRI ANUBHAV MOHANTY:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether there was a huge trade disruption between India and Nepal during September, 2015 which resulted in Nepal reducing its imports from India by almost 40 per cent and if so, the details thereof;

(b) whether the trade between both countries has increased to the levels prior to September, 2015 and if so, the details thereof; and

(c) if not, the steps taken/being taken by the Government to improve the trade relationship between both the countries?

Allocation of Funds for Passenger Amenities

†5691. SHRI BALAK NATH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the total funds allocated by the Government for passenger amenities at Khairthal, Harsoli, Kishangarh, Ramgarh, Govindgarh and Malkhera railway stations including District Headquarter Alwar under his Parliamentary Constituency during the last three years, Station-wise;

(b) whether the display screens have been installed at the said railway stations for the convenience of passengers;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Pending Railway Projects of Kerala

5692. SHRI M.K. RAGHAVAN:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has plans to introduce more passenger trains in Kannur-Kozhikode and Kozhikode-Thrissur sectors and if so, the details thereof;

(b) whether the Government plans to introduce day express trains between Kozhikode and Bangalore, if so, the details thereof;

(c) whether any new train proposals/railway infrastructure development projects new railway line projects are pending before the Railway Board of Kerala; and

(d) if so, the complete details regarding the pending proposals?

Communication Network in Sabarkantha

5693. SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government has any details about the communication network in Sabarkantha district, Gujarat and if so, the details thereof;

(b) whether there is any gap in cable network which is unable to connect villages in sabarkantha district, Gujarat; and

(c) if so, the details thereof?

Rehabilitation of People

5694. SHRI ANUMULA REVANTH REDDY:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government has taken any steps to rehabilitate the people in the 8 kms radius of Lambapur-Peddagattu region in Telangana after Atomic Minerals Directorate has found high-level Uranium contamination in the ground-water;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details of the steps taken by the Government to stop further contamination of groundwater that could affect the waters of the Krishna river?

Number of Telecom Service Providers

5695. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether the Government is aware that day by day the number of telecom service provider companies is coming down giving scope for monopoly in telecom services sector in the country;

(b) if so, the details thereof; State/UT-wise; and

(c) whether the Government has analysed the situation and considering bringing a policy to attract more ring investors into this sector and if so, the details thereof?

Production of Traditional Textile

5696. SHRI GIRISH CHANDRA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has formulated any special action plan to increase the production of traditional textiles such as Banarasi and clothes made of Kosa in the country and also to get them recognition globally by promoting export of the said textiles;

(b) if so, the nature of the said scheme; and

(c) the number of weavers who got benefitted with the implementation of this scheme, directly or indirectly?

Capital Investment in Textiles and Garments

5697. SHRI K. MURALEEDHARAN:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has undertaken numerous technology-centric approaches for bridging the yield gap in jute farming and if so, the details thereof;

(b) whether the Government intends to undertake capital investments in textiles and garments in order to foster integrated manufacturing facilities and technology adoption and if so, the details thereof; and

(c) whether the Government plans to partner with institutions such as IITs and IIMs to launch entrepreneurial courses in technical textiles and contribute to the creation of a pool of youth capable of revolutionising the Textile Sector and if so, the details thereof?

CBI Investigation

5698. SHRI VINCENT H. PALA:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the number of States which have withdrawn the General Consent for CBI Investigation;

(b) the reasons for such mistrust between the States and the Centre;

(c) the number of ongoing investigations of CBI under different heads like corruption, narcotics etc., head-wise; and

(d) the number of cases ongoing, closed, completed (accused convicted) under the CBI since its inception, year-wise?

Mini Rail Over Bridges

5699. SHRI KODIKUNNIL SURESH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is considering to construct Mini Rail Over Bridges in lieu of level crosses in the country;

(b) if so, the details thereof with funds allocated or spent in this regard, especially at Madurai and Trivandrum divisions of Southern Railway;

(c) the details of any trial run or pilot project of such modernized Mini Rail Over Bridges are being carried out in any division of the Railways; and

(d) the details of the feasibility studies undertaken in this regard?

Mineral Policy

†5700. SHRI GAJENDRA SINGH PATEL:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government is considering to implement new mineral policy and if so, the details thereof;

(b) if not, the time by which it is likely to be implemented;

(c) whether the Government is considering a new mineral policy in Madhya Pradesh and if so, the details thereof;

(d) the details of the amendments being carried out in the new mineral policy at present by the Government;

(e) whether the Government is considering to frame new mineral policy in tribal areas; and

(f) if so, the details thereof?

Cyber Security

5701. SHRI BENNY BEHANAN:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that over 62 per cent of Indian small and medium businesses that participated in a study by CISCO, reported to have lost more than Rs.3.5 crores last year due to cyber attacks;

(b) if so, the details of the steps taken by the Government to help domestic businesses to strengthen their cybersecurity;

(c) whether the Government is aware that the annual report by the US-China Economic and Security Review

Commission (USCC) found an increase in cyber attacks from Chinese organisations targeting India;

(d) if so, whether the Government investigated aforesaid claims; and

(e) if so, the details thereof including the efforts made by the Government to strengthen cyber security from such attacks and if not, the reasons therefor?

Handloom Cluster

5702. SHRI MAGUNTA SREENIVASULU REDDY:
DR. SANJEEV KUMAR SINGARI:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the State-wise details of handloom clusters set-up in the country;

(b) the advantages of setting up of handloom clusters;

(c) whether the Government has carried out any evaluation study in this regard and if so, the details thereof;

(d) whether the Government is considering the proposal for setting up of Dharmavaram and Yemmiganur Silk Sarees Cluster in Andhra Pradesh; and

(e) if so, the details thereof and if not, the reasons therefor?

Video Conferencing Facility

†5703. SHRI CHHATAR SINGH DARBAR:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the location-wise details of the States where video conferencing facility is available;

(b) whether the people in backward and remote areas of the country are likely to be benefited from this scheme;

(c) if so, the details thereof; and

(d) the names of the States where this facility is not available?

Private Sector Participation in Railways

5704. SHRI T.R. BAALU:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has taken note of the fact that private sector participation in the Railways does not appear feasible as time and again it has been

proved that the former is not keen on investing in long gestation infrastructure projects;

(b) if so, the steps taken/proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Production of Sugarcane

†5705. SHRI VIJAY KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the State-wise details of the production of sugarcane during the previous year;

(b) whether the Government is considering to provide any assistance/special package for the production of sugarcane, particularly in Bihar;

(c) whether there is any Minimum Support Price for the procurement of sugarcane at present; and

(d) if so, the details thereof and if not, the reasons therefor?

Craft Training Center

†5706. SHRI ANIL FIROJIYA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether any training center has been started to impart efficient training of crafts in the country;

(b) whether the information about the various schemes of the Government including the schemes of the Development Commissioner (Handicraft) has been provided to the artisans of the country by any means;

(c) if so, the details thereof; and

(d) the details of efforts being made by the Government to improve the skill of the handicraft men through handicraft training programmes?

Upgradation of Stations under Adarsh Station Scheme

5707. SHRI NAMA NAGESWARA RAO:

ADV. A.M. ARIFF:

SHRI NALIN KUMAR KATEEL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of railway stations proposed for development under Adarsh Station Scheme in the country including Kerala, Station/Zone-wise;

(b) the details of railway stations that have been developed under the said scheme till date, Station/Zone-wise;

(c) whether the Government has set up any mechanism to monitor the upgradation process of railway stations under this scheme and if so, the details thereof and if not, the reasons therefor;

(d) the present status of the said work and the time by which the upgradation works are likely to be completed;

(e) whether there are a number of stations which lack in better passenger amenities at stations;

(f) if so, whether any representations have been received from various quarters for the development of railway stations with better amenities under this scheme; and

(g) if so, the details thereof?

Upgradation of Dimow and Dekapam Railway Stations

5708. SHRI PRADAN BARUAH:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is planning to upgrade Dimow and Dekapam railway stations and if so, the details thereof;

(b) whether the said railway stations existed in Metre Gauge prior to Broad Gauge conversion;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Maharana Pratap Railway Station as Model Station

†5709. SHRI KANAKMAL KATARA:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the level of track at Maharana Pratap Railway Station, Udaipur, Rajasthan has risen more than the office building and shed after the conversion of the line to broad-gauge and if so, the facts thereof;

(b) whether there is any proposal to develop the said station as a grand station since the station is named after the great warrior Shiromani Rana Pratap; and

(c) if so, whether there is also any proposal to develop the said station as a model station and if so, the details thereof?

Mandatory Hallmarking of Jewellery

5710. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has considered the demand of the jewellers, requesting for the withdrawal of the arbitrarily implemented mandatory hallmarking of gold and gold jewellery;

(b) if so, the details thereof;

(c) whether non-adherence to hallmarking is punishable with imprisonment;

(d) if so, whether the Government has enabled and ensured that such law is not misused to harass small goldsmiths and traders; and

(e) if so, the details in this regard?

Alloy Wheels

5711. SHRIMATI PRATIMA MONDAL:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is aware of the difficulties being faced by the domestic manufacturers of two wheeler alloy wheels;

(b) if so, whether the Government is proposing any safeguards to protect the two wheeler alloy wheels manufacturers under 'Make in India' programme and if so, the details thereof;

(c) if not, whether the Government in the past proposed/levied anti-dumping duty on the import of four wheelers/four wheeler alloy wheels; and

(d) if so, whether the Government is contemplating similar anti-dumping duty on import of two wheeler alloy wheels also, if so, the details thereof and the time by which it is likely to be done?

Agricultural Exports

5712. SHRI DHARMENDRA KASHYAP:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has been in the process of boosting agricultural exports with a view to double its income;

(b) if so, the details thereof;

(c) whether any facilities are being provided by the Government to the farmers including incentives and sops for this purpose and if so, the details thereof; and

(d) the measures being taken by the Government to educate the farmers with a view to make them participate in exports and boost agricultural exports?

Low Freight Share of Railways

5713. SHRI POCHA BRAHMANANDA REDDY:
SHRI KURUVA GORANTLA MADHAV:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the share of Railways in freight over the past five years;

(b) whether the Government has undertaken or sanctioned any study to understand the reasons for the low freight share of Railways as compared to roads and to redress the same;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has considered to provide a distance-based concession to exporters located far away from ports;

(e) if so, the details thereof and if not, reasons therefor;

(f) whether the Government has any timeline for operationalising all sections of the Dedicated Freight Corridor;

(g) if so, the details thereof and if not, reasons therefor;

(h) whether the Government has explored monetisation of railway terminals, stations, etc. to ease the burden of cross-subsidization; and

(i) if so, the details thereof along with the reasons including details of any alternative measures adopted to offset the burden of cross-subsidization?

Storage of Agricultural Produce

5714. SHRI M. SELVARAJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether post harvest storage of agricultural produce is a big problem for the farmers in the country;

(b) if so, the details thereof and the corrective steps taken by the Government in this regard during the last three years; and

(c) the effective steps taken by the Government to prevent damage of foodgrains due to natural calamities such as floods, drought and frost?

Cyber Harrassment of Women

5715. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the increasing instances of cyber harassment and impersonation of women on social media;

(b) if so, the details of the number of cases and actions taken on culprits from 2019 to 2021;

(c) whether the Government has developed a portal/helpline where women can register their complaints against cyber harassment and impersonation and if so, the details of the cases reported between 2019 and 2021;

(d) the steps taken/being taken to popularize the said portal; and

(e) if not, the reasons therefor?

Growth Rate of Industrial Production

†5716. KUNWAR DANISH ALI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

(a) whether the growth rate of industrial production of the country is continuously decreasing; and

(b) if so, the details thereof and the names of the sectors contributing to this huge contraction in the economy along with the reasons therefor?

Aspirational Districts of Uttar Pradesh

5717. SHRI SHYAM SINGH YADAV:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) the details of the developmental works carried out in the Aspirational Districts of Uttar Pradesh along with the details of the institutes/ agencies carrying out the said works;

(b) whether the Government has any proposal to cover more districts under the said programme in view of high unemployment rate in various districts of Uttar Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor?

Ease of Doing Business

5718. SHRI N.K. PREMACHANDRAN:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government proposes to initiate action to attract investors and if so, the details of the action taken thereon;

(b) whether the Government has relaxed the exiting provisions of law for ease of doing business and if so, the details of action taken thereon;

(c) whether the Government has initiated action for legislative support for ease of doing business and if so, the details thereof;

(d) whether the Government has given incentives to the Corporates for ease of doing business and if so, the details thereof;

(e) whether the Government has exempted the provisions of environmental protection laws for ease of doing business and if so, the details thereof;

(f) the details of the reforms of the Government for ease of doing business; and

(g) whether the Government has amended the Labour Laws for ease of doing business and if so, the details thereof?

Heritage Railway Line

†5719. SHRI KISHAN KAPOOR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways is considering any proposal to declare Pathankot-Jogindernagar railway line as heritage railway line; and

(b) if so, the details thereof?

Items Sold through FPSs

†5720. SHRI GUMAN SINGH DAMOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of benefits provided under the Public Distribution System (PDS) to persons/families living below poverty line;

(b) whether the Government proposes to open Fair Price Shops (FPSs) in every village of the country and if so, the details thereof;

(c) whether it is proposed to sell pulses, edible oil, spices and other items of daily use as well as sell seeds and fertilizers used in agriculture through the FPSs and if so, the details thereof and if not, whether any policy is proposed to be formulated in this regard; and

(d) if so, the details in this regard?

Supporting Handloom and Textile Projects

5721. SHRI B.B.PATIL:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has any plans to support handloom and textile projects in the country, including Telangana State and if so, the details thereof;

(b) whether the Government has finalised the policy for development of manufacturing regions for textile and

apparel sector so that projects like Kakatiya Mega Textile Park (KMTP) could be suitably benefited; and

(c) if so, the details thereof?

States Covered Under PMGKAY

†5722. SHRI DEEPAK BAIJ:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether considering inflation, the Ministry proposes to extend Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) further from March, 2022;

(b) if so, the number of States and districts covered so far under the said scheme;

(c) whether the Government proposes to implement the said scheme in all the States of the country; and

(d) if so, the details thereof?

Developmental Works in Aspirational Districts

†5723. SHRI SANTOSH KUMAR:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) whether the developmental works carried out to remove the backwardness in the Aspirational Districts are not satisfactory and if so, the details thereof; and

(b) the corrective steps taken/being taken by the Government in this regard?

Supply of Coal

5724. SHRI MANNE SRINIVAS REDDY:

SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether Coal India Limited (CIL) is currently supplying about 3.4 lakh tonnes of coal per day to the nonpower sector and stressed that it has sufficient buffer stock to increase supply to the sector and if so, the details thereof;

(b) whether the non-power sector imports about 170 million tonnes (MT) of coal in any given fiscal for blending with domestic coal but in Financial Year 2022, the public sector firm aims to further step up supplies to this sector due to scarcity of coal at their end; and

(c) if so, the details including the present status thereof?

Addiction of Online Games

†5725. SHRI ARUN SAO:
KUNWAR DANISH ALI:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI VIJAY BAGHEL:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware of suicide of children due to addiction of internet games during the last five years in the country;

(b) if so, the details thereof, State-wise along with the steps taken by the Government in this regard;

(c) whether gambling due to addiction to internet games is causing heavy financial loss to the youth and their parents, if so, the details thereof along with the reaction of the Government thereto; and

(d) whether the Government has received any complaints in this regard and if so, the details of such complaints including the complaints received from the States?

EIR Programme

5726. DR. ARVIND KUMAR SHARMA:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the number of Startups that has been supported under the Entrepreneurs-in-Residence (EIR) programme of the National Initiative for Developing and Harnessing Innovations (NIDHI) programme by the Department of Science and Technology (DST);

(b) whether grants has been disbursed under this program to aspiring entrepreneurs or Startups; and

(c) if so, the details thereof?

Effective Implementation of Aspirational Districts Programme

†5727. SHRI MANSUKHBHAI DHANJIBHAI
VASAVA:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) whether there is a need to implement Aspirational Districts programme in an effective manner in order to solve the problems of illiteracy and unemployment; and

(b) if so, the details thereof?

Telecom Infrastructure

†5728. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) whether funds have been allocated under the program related to telecom infrastructure during the last three years; and

(b) if so, the details thereof, year/State-wise along with its use?

Achievements in Communication Sector

5729. SHRIMATI SANDHYA RAY:

Will the Minister of COMMUNICATIONS

संचार मंत्री

be pleased to state:

(a) the details of the achievements made by the Government in communication sector during the last three years in Madhya Pradesh, especially in Bhind and Datiya districts;

(b) whether any road map has been prepared by the Government for the communication revolution in the next three years and if so, the details thereof; and

(c) whether there is any ongoing project for Bhind and Datiya districts and if so, the details thereof?

Buffer Stock of Foodgrains

†5730. SHRI R.K. SINGH PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the year-wise details of the quantity of buffer stock of foodgrains maintained by the Food Corporation of India from the year 2014 to 2022;

(b) the year-wise quantity of foodgrains diverted from the buffer stock for ethanol production from the year 2014 to 2022; and

(c) the district-wise details in Uttar Pradesh?

Contribution of Textile Industry

†5731. SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:

SHRI SANJAY JADHAV:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the contribution of the textiles industry in industrial production and employment generation in terms of percentage in the Gross Domestic Product during the last three years;

(b) the steps taken by the Government to increase the employment in the textile industry;

(c) the steps taken by the Government to enhance the investment for expansion of the textile industry including the modernization of the weaving and processing sector;

(d) whether the textile industry is facing problems as there has been a decline in the development of this

sector during the last three years and the current year and if so, the details thereof;

(e) the steps being taken by the Government to increase the share of Indian Textile products globally and the success achieved by the Government in this regard;

(f) the contribution of the Indian Textile Industry with reference to Global Textiles production; and

(g) the steps taken by the Government to enhance the production and competitiveness of the Indian Textile Industry?

Survey for Fatehpur-Ratangarh Railway Line

†5732. SHRI NARENDRA KUMAR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has conducted the survey for Fatehpur-Ratangarh railway line and if so, the details thereof;

(b) the future plan formulated by the Government in this regard; and

(c) whether the Government has approved the survey for the said railway line and if not, the time by which it is likely to be approved?

All India Services Officers

5733. SHRI CHANDRA SEKHAR BELLANA:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the number of All India Services Officers in Andhra Pradesh, service-wise;

(b) the shortage of All India Services Officers in Andhra Pradesh, service-wise;

(c) whether the Government is planning to address the shortage of the officers;

(d) if so, the details thereof including the manner in which the shortage would be filled; and

(e) if not, the reasons therefor?

Delay in Data Protection Bill

5734. SHRI MANISH TEWARI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that holding of consultations and deliberations on the Data Protection Bill causing an inordinate delay in the introduction of the Data Protection Bill despite the final

report of the Joint Parliamentary Committee on the Personal Data Protection Bill being tabled;

(b) if so, the details thereof;

(c) whether the aforesaid facts undermines and contradicts the purpose of the Joint Parliamentary Committee and if so, the details thereof;

(d) whether the Draft India Data Accessibility and Use Policy released by the Government proposes the sale of data and information collected by the various Government departments and if so, the details thereof;

(e) whether the Government is considering to attach monetary incentive to data collection, if so, whether it would incentivize departments to collect more and more granular personal data; and

(f) whether the Government is aware of the fact that while the policy document uses the phrase "open data" 12 out of the 13 objectives listed are commercial?

World Class Facilities at Stations

†5735. SHRI NIHAL CHAND:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the comprehensive steps taken by the Government to improve the standard of the railway stations and to make these world class stations in the big/metro cities of the country;

(b) the State/UT-wise details of the stations selected under the Smart Station Project along with the details of the budget utilized/allocated in this regard; and

(c) the number of railway stations which have been upgraded to world class by expanding facilities at these stations during the last two years in the country, State/UT-wise?

Vacant Posts of IAS Officers in Telangana

5736. SHRI PASUNOORI DAYAKAR:

SHRI VENKATESH NETHA

BORLAKUNTA:

DR. G. RANJITH REDDY:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether it is a fact that 44 IAS officer posts are lying vacant in Telangana as on 1 January, 2020;

(b) if so, the status of the same as on 1 March, 2022;

(c) the number of IAS allotted in 2020 and 2021 CSE to Telangana;

(d) whether there are any plans to increase the batch size of IAS and if so, the details thereof;

(e) the reasons for not increasing the batch size of IAS officers since 2012 and the details of efforts being made to increase the size to 250 from the present 180?

Auction of Coal Mines

5737. SHRI UTTAM KUMAR REDDY
NALAMADA:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether Singareni Collieries Company Limited (SCCL) has put up any coal mines in Naini, Odisha for an auction;

(b) if so, the details thereof along with the capacity of these mines;

(c) whether the qualification requirements for the bidders is the same as issued by the Coal Ministry in similar cases and if so, the details thereof;

(d) the number and names of bidders who have submitted bids for this venture and their details thereof;

(e) whether SCCL has taken all measures to allow maximum possible competitors to take part in the bidding process and if so, the details thereof; and

(f) whether SCCL has permitted joint ventures like Western Coal Fields Limited or Mahanadi Coal Limited or Central Coalfields Limited and if so, the details thereof?

Import of Iranian Apple

5738. SHRIMATI PRATIBHA SINGH:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government is aware that Iranian apple is being brought into India through Afghanistan without paying import duty in India;

(b) if so, the steps taken by the Government to control this menace;

(c) whether the Government of Himachal Pradesh, Uttarakhand and the Union Territory of Kashmir has brought this matter to the notice of the Union Government; and

(d) if so, the details thereof and the reaction of the Government thereto?

Door-to-Door Delivery by Railways

†5739. SHRI HAJI FAZLUR REHMAN:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether Railways is considering to introduce door-to-door delivery in the country;

(b) if so, the details thereof;

(c) the objective of the door-to-door scheme proposed by the Railways; and

(d) the benefits likely to accrue to people as a result thereof?

Expansion of Warehousing Facilities in Tamil Nadu

5740. DR. T.R.PAARIVENDHAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has any plans to expand the warehousing facilities for storage of paddy and other vegetables in Perambalur Parliamentary constituency of Tamil Nadu;

(b) if so, the details thereof;

(c) if not, whether such proposal is likely to be considered for implementation in future; and

(d) if so, the details thereof?

Information Technology Hubs in cities

†5741. SHRI CHANDAN SINGH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government proposes to develop Information Technology hubs in small cities;

(b) if so, the details thereof;

(c) the details of the steps taken by the Government in this regard;

(d) whether the Government proposes to increase foreign direct investment in this regard; and

(e) if so, the details thereof?

Appointment from SAG Post to HAG Post

5742. SHRI AJAY NISHAD:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether any officer of Senior Administrative Grade (SAG) has been appointed as OSD on ad-hoc basis for the execution of duties under the post of Higher Administrative Grade (HAG) and if so, the details thereof;

(b) whether the said officer has to get prior permission from Department of Personnel and Training (DOPT) through the Ministry in order to continue performing the duties of HAG post in the form of OSD/ ad-hoc basis after the completion of more than 12 months from the date of appointment; and

(c) if so, the details thereof and the number of officers who have taken permission from DOPT through the Ministry, so far?

Weather Forecast for Farmers

†5743. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has information regarding weather forecasting services to be provided to farmers, tourists and users by Department of Meteorology at district and block levels in the country;

(b) if so, the details thereof and if not, the corrective steps being taken by the Government in this regard;

(c) whether the Department of Meteorology is being modernized by the Government;

(d) if so, the details thereof and the amount being spent by the Government thereon;

(e) whether the Government has any plan to make farmers aware regarding meteorology; and

(f) if so, the number of farmers benefitted by the awareness programmes by the Government regarding weather during the last three years, district-wise?

Over Bridges at Donar Railway Station

†5744. SHRI GOPAL JEE THAKUR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of obstructions with regard to construction of Over Bridges at Donar Railway Station (Gumti) and level crossings at Bela, Laxmi Sagar, Laheriasarai, Chatti Chowk and other railway level crossings in Darbhanga;

(b) the time by which the said over bridges are likely to be constructed; and

(c) the possible measures taken by the Railways to remove the obstructions/solve the problems in the construction of over bridges at the said places?

Promotion of Cashew

5745. SHRI T.R.V.S. RAMESH:
DR. SANJEEV KUMAR SINGARI:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has promoted cashew through technology dissemination in the State of Andhra Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken any steps to promote research and development for innovation and technology in cashew sector; and

(d) if so, the details thereof and if not, the reasons therefor?

Steel Price

5746. DR. HEENA GAVIT:
DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
DR. KRISHNA PAL SINGH
Y ADAV:
SHRIMATI APARUPA PODDAR:
SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether any steps are being taken by the Government to increase the export of steel;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government has taken any step to increase the investments in the aforesaid sector and if so, the details thereof?

Gati Shakti Cargo Terminals

†5747. SHRIMATI QUEEN OJA:
SHRI SHANKAR LALWANI:
SHRI ANIL FIROJIYA:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has inaugurated Gati Shakti Cargo Terminal;

(b) if so, the State-wise details of the locations in the country where the said terminals are likely to be set up in the first phase in addition to Asansol;

(c) the details of the features of the said terminals; and

(d) the time by which the said terminals are likely to be set up?

Spoilage of Wheat Bags in FCI Godown Haryana

†5748.
SHRI RODMAL NAGAR:
SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether bags of wheat have been allegedly soaked in water by employees using submersibles in the godowns of FCI in Sonapat, Haryana in order to spoil the grains;

(b) if so, the punitive action taken by the Government in this regard;

(c) whether the Government proposes to take strict action in such cases to prevent repetition of such incidents in future;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Laying of Pit Lines

†5749. SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the General Manager Central Railway has forwarded proposals to lay pit lines at Latur Railway Station on 03 December, 2019 and at Phaltan railway station;

(b) if so, the details of the railway stations wherein request to lay pit lines were made in these proposals;

(c) whether the Government is likely to sanction these proposals to lay pit lines in both these stations in view of urgent need;

(d) if not, the reasons therefor;

(e) whether the Government has not sanctioned similar proposals for construction of pit lines and if so, the reasons therefor;

(f) whether the public representatives have also submitted requests in this regard; and

(g) if so, the decision taken so far thereon?

NEW DELHI;

March 31, 2022

Chaitra 10, 1944 (Saka)

Bilateral Talks with Japanese PM

5750. SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI SUDHEER GUPTA:
SHRI SHRIRANG APPA BARNE:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI PRATAPRAO JADHAV:

Will the Minister of COMMERCE AND INDUSTRY

वाणिज्य और उद्योग मंत्री

be pleased to state:

(a) whether the Government has recently held a bilateral talk with the Japanese Prime Minister;

(b) if so, the details thereof along with the various trade agreement signed between the two countries;

(c) the terms and conditions of such trade agreements between the two countries;

(d) the steps taken by the Government to attract companies leaving China and Russia in the recent past;

(e) whether the Government has prepared any roadmap for Japanese and Russian companies to establish manufacturing plants in the country under recently constituted India-Japan industrial competitive cooperation;

(f) if so, the details thereof and the steps taken by the Government in this regard; and

(g) the details of facilities provided by the Government to attract investment from Russian and Japanese companies in the country?

UTPAL KUMAR SINGH

Secretary General

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